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Title : Discussion on the motion for consideration of the Underdeveloped and Backward Areas and Regions (Special Provisions for Accelerated Development) Bill, 2009. (Under Consideration).

MADAM SPEAKER: Hon. Members, before I call Shri Baijayant Panda, the Member in charge of the Underdeveloped and Backward Areas and Regions (Special Provisions for Accelerated Development Bill) to move the motion for consideration of the Bill, time for Discussion on this Bill has to be allotted by the House.

If the House agrees, two hours may be allotted for its discussion.

SEVERAL HON. MEMBERS: Yes, Madam.

SHRI BAIJAYANT PANDA (KENDRAPARA): Madam Speaker, at the very outset, I would like to say that the Indian Constitution is one of the most widely lauded documents of its nature anywhere in the world. In the modern annals of democracy, reams have been written about how the Indian Constitution has taken the best features of various democracies and enshrined them into the rights of the Indian citizens which stands second to none anywhere in the world. But the fact remains that while the Indian Constitution recognizes every citizen as equal, while the fact remains that the Constitution specifically enshrines upon the nation to treat as equal every citizen irrespective of caste, creed, religious background and many other criteria, the fact remains that hundreds of millions of our fellow citizens are not equal; they are not equal because of no fault of theirs. They are not equal not because they do not fall into any of these categories. It is true that barriers of caste, barriers of religion affect many Indian citizens but the fact remains that one of the biggest predictors of the disadvantaged in our country is simply an accident of birth and that can be related to the region that they are born in.

If we look at the statistics of development in our country, I have here with me a map which indicates the income patterns<sup>3</sup> of various regions of various States in our country. When we read this map, what strikes us is that it is a scarred pock-marked map which indicates that there are broad swathes of regions in our country. Although their neighbouring States, their neighbouring regions have often done very well, yet many of these States have fallen behind and have led to those of our citizens who are in those States and in those regions being denied the basic opportunities that Indian citizenship should offer them.

I look at States like my own State of Orissa; I look at some of my neighbouring States like Bihar. I also look at States like Madhya Pradesh and Arunachal Pradesh. The list is somewhat extensive. I do not wish to go into each one of them. But one thing stands out that when you look at the regions that are disadvantaged, you recognize that not a small proportion but rather a significant proportion of our population is disadvantaged simply by virtue of having been born in these regions and not having the same opportunities as the other Indian citizens have in other parts of the country.

It is also obvious that it is these disadvantaged regions which are the breeding grounds of dis-affectation, these are breeding grounds of naxalism; these are the breeding grounds of extremist movement. If we are to tackle these problems which challenge the Indian nation, which challenge the Indian Constitution, we cannot do it by the stick alone. Our approach has to have both carrot and stick. Our approach has to focus on the developmental requirements of these regions, particularly these backward regions which have been left behind despite the professions of the Indian Constitution and the Indian Governments of the last 62 years that there will be balanced regional development throughout our country.

Madam, it is a matter of national shame that 62 years after we gained Independence, there is such an imbalance. Some would actually say and some do actually say that there is not much of an imbalance. Statistics is being quoted. For example, one statistics which is internationally used to evaluate the distribution of income is something known as the Gini Coefficient. A low Gini Coefficient indicates - like many Scandinavian countries, for instance - that income distribution is somewhat fair. A high Gini Coefficient as in many African and Latin American countries indicates that there is a great disparity in the income between the rich and the poor.

Now, if you just look at the statistics, it often appears that India is not doing too badly. We have a lower than average Gini Index of the countries of the world. In fact, we have a better Gini Co-efficient than countries like China which are often compared to India as doing a better job of development. So while we can sometimes take pride in saying that if we consider our entire 1.2 billion population, our income distribution is less unfair than countries like China. But if we dig deeper into the statistics, it stands out like a very sore thumb that very large chunks of our population, very large chunks of our geography are disadvantaged and disaffected and, as I said before, the breeding grounds of extremism.

This is particularly stark because in recent years, our country has been gaining a respectability and acceptability in

international forums that has eluded us for thousands of years. In some sense, because of our economic growth of the last decade and a half, we have started to again catch the imagination of the rest of the world. We are being talked about as an economic super power in the making. We are being talked about as a proper super power in the making. But the fact remains that any super power status that is conferred upon us by the rest of the world is going to be marred if such a large percentage of our population, such large sections of our geography are going to be left behind.

Madam Speaker, it is not just the world's approbation that we seek. The fact remains that if we cannot carry the majority of our population with us, we risk our nationhood. Our country, the idea of India, which our founding fathers like Mahatma Gandhi, Pandit Jawaharlal Nehru, Sardar Patel and many others gave their life and blood to define, will be under challenge as it is today increasingly in this corridor of extremism which matches almost exactly with the backward and disadvantaged regions.

Madam, it is amazing that in a country where we can boast of a financial centre like Mumbai, which is fast becoming one of the major financial centres at least of Asia and sometimes in the future one of the world's major financial centres, in a country where we can boast of an IT powerhouse like Bengaluru, in a country where we can boast of the agricultural bread basket of Punjab, in a country where we can boast of the industrial dynamism of Gujarat, we also have other parts of the country which are a far cry from any of these examples.

Let me just read out the official Below Poverty Line statistics of some of the States that are in this predicament and, as you know, our Below Poverty Line criteria itself have been criticised as being too conservative, as not taking into account people who would be considered poor in any other country of the world. But even if we just go by our own definition of who is poor, even if we go by our own official statistics of what percentage of our population are below this poverty line, let us look at these numbers and let us note it with a degree of shame that such large parts of our country are being left behind.

My own home State of Orissa has a Below Poverty Line percentage of population of more than 45 per cent. The State of Bihar has more than 42 per cent of the people falling into this category of Below Poverty Line people. The State of Madhya Pradesh has more than 37 per cent of the people in this category. The States of Assam and Sikkim have more than 35 per cent of their people in this category. Even if we look at those States which have better statistics than this, as I was making the point a little earlier, the fact remains that a lot needs to be done. By some criteria and by some estimates, as many as 800 million people in India can be defined as poor by an independent yardstick. But even if we just stick to the official definition, even if we just stick to official statistics, it is clear that we need to do an enormous amount of work to ensure that this regional disparity does not continue.

Madam Speaker, it is not only a national shame and it is and it ought to be a national responsibility and I say this because in this august House as well as in the other House of which I have been a Member for nearly 10 years, so often when matters of development and poverty are raised, so often answers are heard that these are States' responsibilities.

So often we are given a picture that the Centre's job is to legislate, is to plan, is to even accord financial help, but the actual job of implementation is that of the States. Yes, Madam, we recognise that in a federal entity, like ours, the real job of on the field implementation is, of course, the States, but national responsibility cannot be declined. National responsibility cannot be turned down. We are speaking here not as a United States of India with all the responsibility left to the States, but as the Republic of India where the Central Government, in Delhi, bears the ultimate responsibility for the country's performance.

Madam Speaker, the reason I mention this is that large chunks of our population from these disadvantaged regions actually hold the Centre responsible for their predicament. I am from one of those States and I would like your indulgence to spell out certain important reasons as to why people from my State and these other States that I have mentioned hold the Centre responsible.

Madam Speaker, for 45 years after Independence, our country decided and chose to follow a policy where there was a command economy in place. This cannot be faulted to the States. This was a Central decision. Those policies were passed in this august House and the Central decision of imposing a command economy on the country cost us very dearly in certain parts of the country.

Let me point out some examples, Madam Speaker. There was a policy called Freight Equalisation, which was imposed on the country by the Central Government in Delhi. Let me tell you it may sound just like a phrase, which does not matter any more because it has been several years since it has been repealed, but for half a century it bled my State and several other neighbouring States which are mineral bearing States into complete poverty.

Madam Speaker, any State or any country has certain advantages and certain disadvantages. States like Orissa, Jharkhand, Bihar and West Bengal have a certain advantage, a natural economic advantage, having mineral wealth. This should have led to the natural situation that investment in those industries should have come to those States and they should have benefited

from it. It did not happen because in a twisted sense of national interest a policy called freight equalisation was imposed which forced the Railways to subsidise the transport of raw materials from these States to other States so that if you are looking at it from an economic point of view in a very artificial way it looks exactly the same whether you made an investment in a power plant or a steel plant in Orissa or in some other place which is thousand kilometres away. That place, a thousand kilometres away, may not have the raw material, may not have a port, may not have other facilities which normally make such investment viable, but it was artificially made viable. States like mine and these other States, which I pointed out, which did not have the political clout in Delhi, because either we were in smaller numbers in Parliament or for various other reasons, could not then ensure that the same command economy ensured fairness to these States by providing the public sector investment in the State which was just fully due, which was economically logical, it just did not find political support. As a result tens of thousands of crores of investment which in any economic logic would naturally have come to these States simply did not.

These States, these deprived States, these breeding grounds of dis-affectation were not only let down but in a very cynical way deprived of their natural advantages. This is equivalent to suppose a legislation were to be passed that Punjab would not be allowed to sow any wheat, Mumbai would not be allowed to conduct financial transactions, Bangluru would not be allowed to have IT companies, it had the same kind of effect on States like Orissa, Bihar, Jharkhand, and Chhatisgarh. So, the Central Government, the national authorities do bear a responsibility for making sure that these parts of our country are helped, are given a helping hand to be brought up.

I would like to cite one more example. Again, I would like to emphasise on the mineral issues because the States like mine have a natural advantage when it comes to mineral industries because we have so many minerals. I can speak with authority in my State. If we talk about iron ore, if we talk about chromites, if we talk about coal, bauxite, dolomite, Orissa has such immense potential. But for 50 years, it was held back. Even if we accept that the command economy was good for the country – which I do not; I have just explained why it was not good for large parts of the country – even if we concede that the model of command-driven, Central-directed, public sector investment was good for national integration, even then there was no cause to deprive these States of their natural revenues that accrued from these industries.

Everywhere in the world where mineral industries exist whether it is Australia or South Africa, whether it is Russia or Kazakhstan, whether it is the United States of America or Poland, the norm for mineral royalties have been based on a principle known as *ad valorem*. Very simply put, *ad valorem* means the royalties are a percentage of the market value of the minerals. As everyone knows, mineral prices go up and down; these are cyclical industries. When the prices go up, obviously the royalties should go up. But in India, we persisted with a peculiar and draconian system which largely exists still today where the royalties were not *ad valorem*. Now gradually they have started becoming so with still a few exceptions left. The royalties were administered. Let me tell you how these cruelly deprived these backward regions from their justful dues.

Madam Speaker, as you are aware, as this august House is undoubtedly aware, for the past few years, until last year, there was a boom in the commodities industries throughout the world. Prices of all commodities shot through the roof. Prices of all these minerals, that I mentioned, shot through the roof, and yet the State Governments got only a pittance. They got a pittance for two reasons because the mandarins sitting in New Delhi to whom it is charged to ensure that at an appropriate time the royalties are to be revised simply did not do so. Were they subject to lobbying by certain industries? I am not going to comment on that. I cannot actually speculate on why royalties were not revised in time. For example, there was a schedule of the Central Government to revise royalties every three years. The 2005 royalties were not revised until 2007. The *ad valorem* system not being in place, the actual amounts of the royalties are such a pittance that it is worst than a cruel joke. Just to give you an example, when the cost of raising a certain ore – I think it was probably iron ore – was no more than Rs. 300 or Rs. 400, this very same material was selling in the international market at Rs. 6000. That means, any party who had the luxury of having a mining lease and could raise the ore at a cost of Rs. 300 and could sell that ore at Rs. 6000, that means 2000 per cent mark up. The State Government barely got Rs. 30 a tonne. It is nothing more than a cruel hoax, nothing more than a cruel joke that these systems were not amended for half a century and some of the remnants of these systems are still in place which deprive States like mine and the other States that I have mentioned from having the kind of development that they normally would have had. Some changes have started happening in recent years. In recent years, these mineral-bearing States have started getting together. The Chief Ministers of Orissa, Karnataka, Bihar, Jharkhand and Rajasthan have been pressing upon the Centre to modify these rules and laws that have been passed by this august House, by the Ministries, and by the officials in Delhi with only mixed success.

There are many Committees. I will not go into specifics. But my point is that there are historical injustices that need to be corrected. If they do not, the disaffectation that my fellow citizens feel in Orissa, in Bihar, in Chhattisgarh, and in all these States is but natural, is but justified. It seems as if a callous and careless Central Government for more than half a century has deliberately decided that our interests in developing the country are only the showcases that we show to the world – the

Bangaluru's, the Mumbai's, the Gujarat's, the Punjab's – and we take pride in that.

We take pride in the fact that Punjab has developed the way it has. We take pride in the way that Bengaluru, Mumbai and Gujarat have flourished the way they do. But that does mean that other parts of the country should be left behind, Madam Speaker.

I would like to end my examples by mentioning about the Railways. Madam Speaker, the same Railways, which was forced by these arbitrary Central policies to subsidize minerals so that our natural advantage could be neutralized, were also induced to make investments in a disproportionate manner where the Railways' infrastructure which makes such an immense difference to the economic development of a Region went in completely disproportionate manner.

Madam Speaker, I will cite the example of my own State because I am most familiar with my own State. The Railways itself uses a measure of its investment, a thumb rule, which is, how many kilometres of track they have laid per 100 square kilometres of geographic area. If we go by its own thumb rule, my own home State of Orissa has one of the lowest in the country. What is ironic is that one of our neighbouring States from where many Railway Ministers have come to the Central Government over the past 60 years has the highest in the country. I can understand if you say that certain parts of the country are hard to reach, and they are now only laying tracks to Jammu and Kashmir. Certain parts of the North-East do not have Railways. I can understand that. But how can you have two neighbouring States, one has the highest percentage of rail track laid per geographic area and the other adjoining it has one of the lowest length of rail tracks laid per geographic area. If this is not discrimination, I ask my colleagues in this august high House to tell me what it is.

Madam Speaker, I do not wish to speak for very long. I seek the indulgence of the House to support these areas, to make up for these historic shortcomings because we cannot assuage the ire of these hundreds of millions of people just by talk. There has to be action on the ground.

Before concluding, I would like to mention that some of these States like Bihar and Orissa have, for decades, been asking for a special category status. Madam Speaker, I have been a part of many delegations of Members of Parliament from my State and these neighbouring States to meet the Prime Ministers, to meet the Finance Ministers of various Governments. Madam Speaker, we have always been given reasons, that to us at least sound like excuses. We have been told that special category status has been narrowly defined to help certain of our States which have the criterion that they have a border area with hostile countries or that they are in a mountainous region. And that is fully justified. I had been to the North-East and I know how much there is a need for giving special attention to certain parts of the country; whether it is J&K, whether it is our border States like Meghalaya, Arunachal Pradesh and Sikkim, it is undoubtedly justified that our Central Government must give them special focus. But, Madam Speaker, I would like to submit to this august House – again let me cite the example of my own State with which I am familiar – that we have one of the longest coast lines in the country. Although it is not exactly an adjoining border with neighbouring countries, it is a source of smuggling, it is a source of illegal immigration, and it is a source of the kind of problems that we are facing in some of these other States.

Madam Speaker, when you talk of mountainous regions, many of these States that I talked about including my State have mountainous regions. What is the importance? Some of my hon. colleagues would like to wonder what the issue here is. I would like to take a minute of your indulgence to explain. Madam Speaker, many of the Central Government policies give tens of thousands of crores of rupees of funding. Take for example PMJSY roads, many rural electrification projects. They require that only those villages and hamlets which have a minimum population can be included. When you do not have mountainous regions and when you have more densely populated regions, the criterion of 500 population or 250 population is rather easily met.

#### **16.00 hrs.**

But when you look at some of the interior regions of Orissa, they are no different from the North-East. Hamlets have about 150 to 175 people, which means, we have a large percentage of tribal population. We have about 10 million tribal population of 68 different tribes, one of the largest in the country; and they are in similar situations geographically as in some of these other areas, where Special Category status has been accorded. But the fact remains that this population is scattered; it lives in heavily forested areas; the hamlets have population of less than 250; and as a result, they are excluded from the vast majority of the Central Government's schemes. So, it is left to the State Government alone to take up the burden of development in these areas, which is simply not justified.

Madam Speaker, in coming to the end of what I am urging this august House and my colleagues to support is that an unbiased look needs to be taken. Certain changes in policy have to be made because, if not biased, there is at least clearly neglect; and whether bias or neglect, neither would be accepted to these large chunks of population, who today are boiling

with anger. If we do not take development to each and every village, to each and every family in these areas, the benefits of nationhood, the benefits of being an Indian citizen are denied to them, and there is no way we can make the case that we should all live in harmony.

Madam Speaker, in concluding, I would like to point out that there are many pioneering efforts. At the national level itself, there is, of course, the Planning Commission. But the fact is that we have already gone through the 10 Five Year Plans and we are in the middle of implementing the 11<sup>th</sup> Five Year Plan. But the net result is that such large parts of the country are still neglected. I am not criticising the Planning Commission. I am just saying that for a country of this size, for a population of 1.2 billion, for more than 20 official languages, for nearly half a century of parties in Parliament, things cannot be that centralised. They need to be decentralised. In fact, there are examples of Decentralised Development Authorities. I gave the example of the North-East, which richly deserves this kind of attention. There is the DONER. Within States, there are many examples of Regional Authorities for Development. In my own State, for instance, there is an Authority called the Western Orissa Development Council (WODC). But it is obvious to anybody that a State and that too, one of the poorest States in the country, can only afford to give that much funding and that much support to a Development Authority, which focuses on just one part of the State. The point I am trying to make is that this requires not only a National Authority headed by the Prime Minister himself, just like he heads the Planning Commission with the involvement of the Deputy-Chairperson of the Planning Commission but it also requires dedicated Authorities for specific regions, like one as I am proposing in my Bill one focussed National Authority, to deal with all the areas, which fall into this category.

I hope, Madam Speaker, that I would get the support of the Government in bringing about such a legislation so that these areas of lack of development can be attended to, otherwise, I put it to this House that these areas would get left behind for longer and we simply cannot afford to get left behind for another half a century.

With these words, I beg to move:

"That the Bill to provide for the establishment of an autonomous central Authority to ensure rapid, accelerated and overall development of poor, underdeveloped and backward areas and regions of the country which lag behind in matters of development of infrastructure in economic, social, educational, technical and industrial fields and assure their speedy development in a planned manner and for matters connected therewith or incidental thereto, be taken into consideration."

MADAM SPEAKER: Motion Moved:

"That the Bill to provide for the establishment of an autonomous central Authority to ensure rapid, accelerated and overall development of poor, underdeveloped and backward areas and regions of the country which lag behind in matters of development of infrastructure in economic, social, educational, technical and industrial fields and assure their speedy development in a planned manner and for matters connected therewith or incidental thereto, be taken into consideration."

**श्री हुक्मदेव नारायण यादव (मधुबनी):** माननीय अध्यक्ष महोदया, माननीय सदस्य ने विस्तार से चर्चा की है। जैसा उन्होंने कहा है उसी तरह एक अविकसित तथा पिछड़ा प्रदेश बिहार भी है जिसका मिथलांचल सबसे ज्यादा पिछड़ा इलाका है। मैं मिथलांचल के पिछड़े इलाके का रहने वाला हूँ। हालांकि संस्कृति, शिक्षा, पानी के हिसाब से मिथलांचल समृद्ध है लेकिन आर्थिक विकास के दृष्टिकोण से यह सबसे ज्यादा पिछड़ा है।

**16.05 hrs.**

(Shri Francisco Cosme Sardinha *in the Chair*)

जैसा माननीय सदस्य ने कहा है, अगर नक्शा निकालकर देखें तो आजाद भारत में जितने एनएच बनाए गए हैं, जहां एनएच नहीं बनाए गए हैं, उनमें मिथिलांचल सबसे अछूता भाग रहा है।

पहली बार जब एनडीए की सरकार बनी, श्री अटल बिहारी वाजपेयी जी प्रधान मंत्री बने, उस समय 5500 किलोमीटर नया एनएच बना था तो इसमें मिथिलांचल को 700 किलोमीटर हिस्सा मिला था। जिसके कारण इसका विकास हो रहा है, नहीं तो मिथिलांचल के उस एरिया में एन.एच. नाम की कोई सड़क दिखाई नहीं पड़ती थी, क्योंकि उधर किसी ने ध्यान ही नहीं दिया। इसी तरह जो देश के अन्य सूबे हैं, केवल बिहार और उड़ीसा का ही सवाल नहीं है, चाहे छत्तीसगढ़ हो, मध्य प्रदेश का पहाड़ वाला इलाका हो या आंध्र प्रदेश का इलाका हो, यदि भौगोलिक दृष्टिकोण के साथ-साथ देखें तो इसका सामाजिक आधार भी है। वह इलाका आर्थिक, भौगोलिक दृष्टिकोण या साधन और समृद्धि के दृष्टिकोण से सबसे ज्यादा पिछड़ा है, उन्हीं इलाकों में सबसे ज्यादा अनुसूचित जाति और जनजाति और पिछड़े वर्ग में भी अति पिछड़े वर्ग के लोग रहते हैं, अर्थात् जो सामाजिक दृष्टिकोण से भी अति पिछड़े हैं, शिक्षा के कारण अति पिछड़े हैं, प्रशासनिक क्षेत्र में पिछड़े हैं, ऐसे समाज के अनुसूचित जाति, जनजाति और जो अति पिछड़े लोग हैं, वही उन इलाकों में बसते हैं। मैं सीधे कहूंगा कि इस देश का जो विकास हुआ, प्रारम्भ से अगर भारत के इतिहास का आप सामाजिक और आर्थिक अध्ययन करेंगे तो यह पायेंगे कि उन्हें आदिवासी क्यों कहा जा रहा है। उन्हें आदिवासी इसलिए कहा जा रहा है, क्योंकि वे इस भारत के आदिकाल के ही वासी हैं। इस देश में जितने आक्रमणकारी आए, उन आक्रमणकारियों से इन लोगों ने जमकर लोहा लिया और जितने विदेशी आक्रमणकारी आए, उन सबने मिलकर मिलिटैन्ट कास्ट के जितने लड़ने वाले लोग थे, उन्हें खदेड़-खदेड़ कर मजबूर कर दिया कि वे पहाड़ में जाकर रहें, जंगलों में जाकर बसें, पहाड़ी क्षेत्रों में जाकर रहें और विदेशी शासन में भी इनका शोषण हुआ, इन्हें दबाया गया, इन्हें उन इलाकों में रहने के लिए मजबूर किया गया और आजाद भारत में भी वे उसी हालत में रहे, उन पर कोई ध्यान नहीं दिया गया। इसलिए आवश्यकता इस बात की है कि आज इन पर सरकार को ध्यान देना चाहिए। इस पर सरकार के द्वारा एक अध्ययन कराया गया था और दो सौ जिलों को पिछड़े जिलों के रूप में चुना गया था और इन 200 जिलों में सम विकास करने की योजना बनाई गई थी, उसका नाम सम विकास योजना रखा गया था। श्री अटल बिहारी वाजपेयी जी की सरकार में सम विकास योजना के अंदर उन दो सौ जिलों को बाकी जिलों के बराबर लाने के लिए अतिरिक्त निधि की व्यवस्था केन्द्र से की गई थी। जिसका नाम बदलकर अब भारत विकास योजना अथवा क्या नाम रख दिया गया है, मुझे याद नहीं है। खैर जो नाम रखा गया है, सही है, उसका कुछ भी नाम रखा जाए। लेकिन इस पर चिंतन करने की आवश्यकता है कि ऐसा क्यों हुआ? जो माननीय सदस्य मामला उठा रहे थे, उस पर मैं कहना चाहता हूँ कि आज भारत के अंदर केवल एक ही तरह की विषमता नहीं है। डा.लोहिया, जो समाजवादी चिंतक थे, इसी सदन में उनकी द्वारा की गई बहस के कितने वॉल्यूम पड़े होंगे। जिन्हें निकालकर माननीय सदस्य पढ़ सकते हैं। उन्होंने इस बात को उठाया था कि पूरी दुनिया में भी विषमताएं हैं, लेकिन भारतवर्ष में सात विषमताएं हैं, जिनके कारण यह देश विषमता की खाई में जाकर डूबा है। हमारे यहां जन्म की विषमता है, रंग की विषमता है, लिंग की विषमता है, अर्थ की विषमता है, भौगोलिक विषमता है, बौद्धिक विषमता है और तकनीकी विषमता है। इन सभी विषमताओं से यह देश विभाजित हो गया है और विषमता के कारण ऐसा हुआ है कि गरीबी के महासागर में अमीरी के कुछ टापू बनाकर उसमें वैभवशालियों की नगरी बसाई गई है और एक तरफ पसीना बहाने वाले और परिश्रम करने वाले हैं, जिन्हें अछूता छोड़ा गया है। जहां-जहां ये अविकसित क्षेत्र हैं, वे पसीना बहाने वाले हैं। पसीना बहाने वाला पसीना बहाते-बहाते मर गया, लेकिन उसके हाथ में कभी पैसा नहीं गया और जिनके हाथों में पैसों का अंबार लग गया, उनके शरीर से कभी एक बूंद पसीना नहीं टपका। जिनके शरीर में पसीना नहीं है, जो शारीरिक श्रम नहीं करते हैं, दौलत का वहां अंबार लगता है। जो पसीना बहाता है, परिश्रम करता है, उसके पास कभी पैसा नहीं जाता, वह भूखा रहता है और सूखी रोटी खाकर जीवन बसर करता है और इसलिए जानबूझकर उन क्षेत्रों को छोड़ा गया है।

महोदय, माननीय सदस्य ने जिन बिन्दुओं को उठाया है, चाहे रेल हो, कारखाने हों या उद्योग हों, यदि ये अविकसित क्षेत्रों में लगाये जाते, उस पथरीली, कंकरीली, बंजर भूमि में लगाये गये होते तो वहां के उन गरीबों का आर्थिक और सामाजिक विकास भी होता। जहां रेल जाती, वहां स्टेशन बनता और जहां स्टेशन बनेगा, वहां माल चढ़ेगा, माल उतरेगा, यात्री चढ़ेंगे, उतरेंगे। उन स्टेशनों के पास चाय की दुकान, पान की दुकान, साइकिल के पंचर लगाने की दुकान और नाना प्रकार की दुकानें लगेगी। जहां रेल जायेगी, उस क्षेत्र का आर्थिक विकास होगा। जब आर्थिक विकास होगा तो उस क्षेत्र में बसने वाले एस.सी.एस.टी. और ओ.बी.सी. लोग जो उपेक्षित हैं, उपहासित हैं, शोषित हैं, दलित हैं, पीड़ित हैं जो युग-युग से रो रहे हैं और आज भी रो रहे हैं, अगर आज भी उनकी ओर ध्यान नहीं गया तो उनके आंसुओं से इस देश में कभी न कभी एक क्रान्ति की ज्वाला निकलेगी जिसे संभालना मुश्किल हो सकता है।

सभापति महोदय, माननीय सदस्य श्री पांडा ने जो विषय उठाया है, मैं उन्हें धन्यवाद देता हूँ। इस पर समग्रता से विचार होना चाहिये। अगर उद्योग बसेगा या जैसा टाटा ने कारखाना जमशेदपुर में खोला। वह पहाड़ी इलाका है, उन गरीबों का इलाका है। टाटा एक विश्व प्रसिद्ध नाम हो गया है। टाटा ने कारखाना उस समय बनाया जब सड़क नहीं थी, बिजली नहीं थी, न वहां पानी था, न बाजार था, न कोई दुकान थी लेकिन आज हमें जमशेदजी टाटा को धन्यवाद देना चाहिये कि निजी क्षेत्र में कैसे अविकसित इलाके में जाकर इस कारखाने को खड़ा किया? वहां एक शानदार शहर बस गया। उसके चारों तरफ एक विकास की गंगा बह गई। अगर ये पथरीली-कंकरीली जमीन में, बंजर जमीन में, झाड़ियों में उद्योग बसाये जाते, या बड़े बड़े कारखाने लगाये जाते तो वहां तक सड़कें जातीं, बिजली जाती, वहां तक वाटर सप्लाई जाती, आवासीय परिसर बनते जिनमें रहने वाले कर्मचारियों के लिये खाने-पीने की दुकानें बनतीं, अन्य प्रकार के शहर बसते, वहां उन गरीब लोगों को रोजगार मिलता और उन लोगों की आर्थिक उन्नति होती, उनकी सामाजिक उन्नति होती। मुझे लगता है कि इस समाज में सुविधाभोगी सम्पन्न वर्गों के लोग हैं, जो पांचसितारा संस्कृति वाले लोग हैं, जो बड़े घरानों से आते हैं, उनको अपना शासन चलाने की जिम्मेदारी दे दी जिन्होंने केवल यही सोचा था कि समाज में जो ऊपर वाले लोग हैं, जो अंग्रेज़ी बोलने वाले हैं, कंठ-लंगोट लगाने वाले हैं, ए.सी. कमरों में बैठने वाले हैं, उन्हीं के लिये यह विकास की गंगा बहेगी। अगर निर्धन, निर्बल, निस्सहाय, पीड़ित, शोषित और उपेक्षित के हाथ में शक्ति चली जायेगी तो वह सम्पन्न हो जायेगा, सबल हो जायेगा, सम्पन्न हो जायेगा, सशक्त हो जायेगा, आगे बढ़ जायेगा, प्रशासन में आगे बढ़ जायेगा और आर्थिक क्षेत्र में आगे

बढ़ जायेगा तो उनका एकाधिकार टूट जायेगा। भारतवर्ष में कुछ मुट्ठीभर लोगों ने यह षडयंत्र किया था कि उन लोगों को दबाकर रखा जाये ताकि उनका एकाधिकार बना रहे। एकाधिकार केवल उस मायने में नहीं है कि इन क्षेत्रीय विषमता के साथ साथ जो एकाधिकार बना है कि क्षेत्रीय विषमता बढ़ी है, तो आज एकाधिकार है। प्रशासनिक एकाधिकार है, जमीन की जोत पर एकाधिकार है, सामाजिक एकाधिकार है। आज हम दिल्ली में संसद में खड़े हैं यहां से 100-150 किलोमीटर पर जिसे हम राष्ट्रीय राजधानी क्षेत्र बना रहे हैं, अगर इसमें हम एक वृत्त बना दें तो बसने वाले लोगों को देखिये, ऐसा लगता है कि यह भारत नहीं है, यह इंडिया नहीं है, यह सुपर इंडिया है, यह स्वर्ग है अर्थात् भारत के उड़ीसा में, बिहार में, झारखंड में, छत्तीसगढ़ में, आंध्र प्रदेश में, केरल में, और कर्नाटक के उन अविकसित पहाड़ी क्षेत्रों में रहने वाले किसी गरीब की आंख पर पट्टी बांध दी जाये और सीधे लाकर इंडिया गेट पर खोल दी जाये तो उन्हें लगेगा कि हम स्वर्गलोक में पहुंच गये हैं। यही असली स्वर्गलोक है। कहां इतनी खाई और कहां इतनी ऊंचाई? इसे कैसे पाटोगे? पाटने का काम किसका है, राजसत्ता का। राजा का धर्म है, संसद का धर्म है। पार्लियामेंट किसलिये बना है? इसका नाम ही है - संसद। इसका मतलब है कि संग करो सद्विचार से, संग करो सच्चाई से। जहां तथ्य नहीं हो, जहां सत्य नहीं हो, जहां तथ्य को पालतू, अनुकम्पा, अनुग्रह पर आधारित विद्वानों और अर्थशास्त्रियों द्वारा जहां तथ्य को जुटाया जाता हो, गलत मोड़ा जाता हो, सत्य पर पदा डालता हो, वहां राष्ट्र का समुचित विकास नहीं हो सकता है। इसलिये मैं कहूंगा कि अनुग्रह, अनुकम्पा और अनुदान पर चलने वाले कुछ लोगों ने भारत को विकसित नहीं होने दिया है। आज आवश्यकता इस बात की है कि आप इस पर विचार करिये। इसलिये नहीं कि आपकी सरकार बनी रहे। आप विचार कीजिए क्योंकि वे जितने उठेंगे, जितने ऊपर बढ़ेंगे, हम न रहेंगे, आप न रहेंगे, यह देश रहेगा, हम न रहेंगे, आप न रहेंगे, यह भारत रहेगा। भारत समृद्ध होगा, संपन्न होगा, शक्तिशाली होगा, सुदृढ़ होगा, सुशिक्षित होगा तभी विश्व में भारत का एक नाम बनेगा, भारत का इतिहास बनेगा, भारत की विजय पताका फहरेगी। इसके लिए हम सब लोगों की समान रूप से कुछ न कुछ जिम्मेदारी है। मैं समान इसलिए कहता हूँ क्योंकि इसके लिए पूरे समाज की जिम्मेदारी है। समाज की कोख से ही प्रशासन निकलता है, समाज की कोख से ही संसद जन्म लेती है, समाज की कोख से ही सम्पूर्ण विकास बहाने वाले लोग निकलकर आते हैं इसलिए मैं आपसे प्रार्थना करूंगा कि भारतवर्ष के अविकसित क्षेत्रों को विकसित करने के लिए एक आधार बनना चाहिए और इसके लिए विशेष रूप से व्यवस्था होनी चाहिए।

महोदय, डा. लोहिया जी ने कहा था कि विशेष अवसर का दर्शन, उन्होंने आरक्षण की व्यवस्था के लिए नहीं कहा था, उसका नाम विशेष अवसर का दर्शन था। विशेष अवसर का दर्शन जैसे जो घर में बीमार पड़ जाता है तो उन्हें अधिक रूप से पौष्टिक चीजें देते हैं, फल देते हैं, दूध देते हैं, घी-मक्खन देते हैं। अगर परिवार का कोई दूसरा सदस्य कहे कि बीमार को जितना खिलाओगे, उतना हिस्सा मुझे भी दो, तो यह अन्याय है, क्रूरता है और अमानवीय है। इसलिए समाज के अंदर या राष्ट्र के अंदर जो अविकसित क्षेत्र हैं जैसे, भौगोलिक कारण से, शिक्षा के कारण से, सामाजिक दृष्टिकोण से, आर्थिक दृष्टिकोण से, अगर वे पिछड़े हैं, अविकसित हैं, विकास से छूटे हुए हैं, उन्हें विकास की धारा में लाइए और उन्हें मुख्यधारा से जोड़िए। इसके लिए यह आवश्यक है कि हम बड़े लोगों से कुछ काटें, उनसे थोड़ा लें और जहां नहीं है, वहां थोड़ा बढ़ा दें। असंतुलन बनाने का मतलब क्या है, जहां बहुत ज्यादा ऊंचा हो गया है, वहां से कुछ काटो और जहां गहराई है, वहां गहराई को पाटो, तब कहीं जाकर यह बराबरी में आएगा। जब समतल होगा तभी समरस समाज होगा।

महोदय, मैं किसान हूँ। समतल का मतलब क्या है? हम खेत जोतते हैं, अगर हमारी जमीन समतल में है तो एक कोने में पानी डालते हैं तो पूरी जमीन में पानी बराबर मात्रा में चला जाता है। अगर जमीन उबड़-खाबड़ हो तो आपने तो यह निकाल दिया है कि प्रिकलिंग ड्रिगेशन लगायेंगे, ड्रिप ड्रिगेशन लगायेंगे। इस समाज के अंदर जो सामाजिक विषमता है, आर्थिक विषमता है, भौगोलिक और क्षेत्रीय विषमता है तो उनके लिए भी प्रिकलिंग ड्रिगेशन लगाओ, वहां भी ड्रिप ड्रिगेशन की व्यवस्था करो, जिससे कि साधन वहां तक पहुंचे। यह साधन तब पहुंचेगा जब इसके लिए बजट में उपबंध होगा, बजट में उपबंध होगा कब, जब बजट बनाने वालों की दृष्टि बनेगी, उनकी दृष्टि बनेगी तब जब उनकी आत्मा में चेतना आएगी। जो दर्शन करना चाहिए तो दर्पण माजत रहिए, दर्पण में लागा काई तो दरस कहां से पाई। अगर हृदय में मानवता नहीं है, हृदय में राष्ट्रीयता नहीं है, हृदय में मानव के लिए प्रेम नहीं है, एकात्म भाव का बोध नहीं है, पंडित बांचे पोथी-लेखा, कबीरा बांचे आंखिन देखा। मैं ऐसे ही समाज से निकलकर आया हूँ। मैं एम.एल.ए. था, पार्टी का जिला प्रेसीडेंट था तब मैं एक सवर्ण के गांव में गया। जो मेरे साथ और लोग थे, उन्होंने खाना खाया, लोग उनकी थाली तो उठाकर ले गये, लेकिन मुझे अपनी थाली धोनी पड़ी थी और जहां मैंने खाया था, वहां मुझे चौका लगाना पड़ा था। जिसने इस पीड़ा को नहीं झेला है, वह क्या जानेगा कि सामाजिक विषमता क्या है? जिसने आर्थिक विषमता को नहीं झेला है, जो हमारे गांव में जाती हैं, सारा दिन वो कमाती हैं, रात में लौटकर आती हैं, बच्चे को कलेजे से लिपटाकर सोती हैं। जाड़े से बच्चा ठिठुरता है, मां का कलेजा फटता है, वह स्वयं नंगी हो जाती है और अपनी धोती अपने बच्चे को उढ़ाकर, उसे सीने से लगाकर सोती है। क्या आपने उस भारत को देखा है? जिसने उस भारत को नहीं देखा है, वह उस भारत की कल्पना भी नहीं कर सकता है। कवियों की कविता में पढ़ सकते हो, साहित्य में पढ़ सकते हो, लेख में पढ़ सकते हो, लेकिन आपने उस भारत के स्वरूप को नहीं देखा है, उस सत्य को नहीं देखा है, उस तथ्य को नहीं देखा है और न ही उसे समझा है। आप राजस्थान के रेगिस्तान में जाओ, भेड़ चराने वाले लोग हैं, भेड़ चराते हैं और भेड़ के साथ ही रहते हैं। शादी करते हैं, नयी नवेली वधू वहीं खाना पहुंचाती है। चांदनी रात है, तारों की बारात है, नीचे रेत है उस पर कंबल का बिछावन है, वहीं उनका हनीमून बनता है। क्या आपने उस हनीमून मनाने वाले भारत को देखा है, क्या आपने उस भारत की कल्पना की है? आपने उस भारत को बनाया है जो हवाई जहाज में उड़कर जाते हैं, वहीं अपनी शादी रचाते हैं, हवाई जहाज में शादी करते, हवाई जहाज में हनीमून मनाते हैं। कोई नहीं मिलता है तो स्विट्जरलैंड में जाते हैं, हॉलैंड, पोर्लैंड, इंग्लैंड और विलायत में जाते हैं। आप हमारी जिंदगी को क्या अनुभव करोगे? जिसने उन भेड़-पालकों की जिन्दगी को, उन पशु-पालकों की जिन्दगी को, उन गाँव में रहने वालों की जिन्दगी को नहीं देखा। इसलिए मैं सदन से आग्रह करता हूँ कि माननीय सदस्य की भावना को समझें।

भौगोलिक विषमता मिटेगी तो आर्थिक विषमता मिटेगी, आर्थिक विषमता मिटेगी तो सामाजिक विषमता मिटेगी, सामाजिक विषमता

मिटेगी तो भारत का एकात्मबोध होगा, गांधी का देश बनेगा, लोहिया का देश बनेगा, अंबेडकर का देश बनेगा, दीनदयाल उपाध्याय का सपना साकार होगा। भारत के महापुरुषों ने जो सपना देखा था, उन महापुरुषों के सपने को देखो। केवल दक्षिण में परियार का नाम लेने से, उस पर आंदोलन करने से, सत्ता में जाने से भारत का विकास नहीं होगा। केवल अंबेडकर का नाम लेने से, सत्ता पर पहुँच जाने से, राजमुकुट पहन लेने से, हीरे जवाहरात पहन लेने से भारत का समुचित विकास नहीं होगा। जब उनकी राह पर चलोगे, तब विकास होगा। हम सदन से प्रार्थना करेंगे कि इनके विधेयक को सरकार मान ले, स्वीकार कर ले, कोई रास्ता निकाले। आज न निकाले तो कभी न कभी निकलेगा, लेकिन बात जब हाथ से निकल जाएगी, भारत में जब विस्फोट होगा, तब निकालकर कुछ नहीं निकलेगा। इसलिए उठिये, साधन-संपन्न समृद्ध लोगों को त्याग करवाइए और नए भारत के निर्माण में शोषित, पीड़ित, दलित, अविकसित वर्ग के लोगों को भी देश का हिस्सा बनने का अवसर दीजिए।

**डॉ. विनय कुमार पाण्डेय (श्रावस्ती):** आदरणीय सभापति महोदय, आपने माननीय सदस्य श्री वैजयंत पांडा जी के विधेयक पर बोलने का अवसर प्रदान किया इसके लिए मैं आपको धन्यवाद अर्पित करता हूँ।

मैं श्री वैजयंत पांडा द्वारा प्रस्तुत गरीब, अल्पविकसित और पिछड़े क्षेत्रों तथा अंचलों, जो अवसंरचनात्मक विकास के मामलों में आर्थिक, सामाजिक, शैक्षणिक, तकनीकी तथा औद्योगिक क्षेत्रों में पिछड़े हुए हैं, का तीव्र, त्वरित और समग्र विकास सुनिश्चित करने के लिए एक स्वायत्त केन्द्रीय प्राधिकरण स्थापित करने और उनके सुनियोजित ढंग से तीव्र विकास को आश्वस्त करने तथा उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक का कुछ सुझावों और संशोधनों के साथ समर्थन करना चाहूँगा।

आज़ादी के 60 वर्षों बाद भी आज हिन्दुस्तान में तमाम ऐसे क्षेत्र हैं जो औद्योगिक रूप से, तकनीकी रूप से, सामाजिक रूप से पिछड़े हुए हैं। जब औद्योगिक, आर्थिक, शैक्षणिक विकास की दर में विकासशील देशों की अग्रिम पंक्ति में खड़ा हुआ हिन्दुस्तान विकसित श्रेणी में जाने की योजना यूपीए सरकार के मुखिया के कुशल दिशा निर्देशन में बना रहा है और उस ऊँचाई तक पहुँचने के लिए हरेक हिन्दुस्तानी दृढ़-संकल्प भी है, ऐसी स्थिति में जब हम पीछे मुड़कर हिन्दुस्तान के इन पिछड़े हुए और अविकसित सामाजिक समानता से दूर अपने अंचलों को देखते हैं, तो कहीं न कहीं मन में एक पीड़ा और हूक सी उभरती है। निश्चित रूप से अभी आदरणीय पांडा जी ने बात की कि केन्द्र की सरकार से जब बात की जाती है तो संवैधानिक बाध्यताओं के तहत राज्य सरकारों को भी कुछ और केन्द्र सरकारों की सीमाओं को अलग अलग बांधा गया है। कहीं न कहीं कुछ ऐसी विसंगतियाँ आ जाती हैं और ऐसे अडंगे आ जाते हैं जब इन क्षेत्रों के विकास में, आपस की ये सरकारें जब एक दल की नहीं होती या वैचारिक मतभेद वाली हो जाती हैं तो लगातार वह पिछड़ा हुआ क्षेत्र पिछड़ता चला जाता है। इसमें केन्द्र सरकार ही जिम्मेवार नहीं है अपितु जो राज्य की सरकारें हैं, उनकी भी जिम्मेवारी कहीं न कहीं बनती है।

मैं आपके माध्यम से कहना चाहता हूँ कि केन्द्र सरकार इस बारे में विशेष ध्यान दे। अभी आदणीय हुकूम जी बोल रहे थे। महोदय, मैं भी किसान हूँ और गांव की तथा पिछड़े क्षेत्रों की जो भी विषम परिस्थितियाँ होती हैं, उन विषमताओं से मैं बहुत अच्छी तरह से वाकिफ हूँ। फर्क इतना है कि आप मिथिलांचल के हैं और मैं अयोध्या का वासी हूँ। आपने बहुत अच्छी बात कही, डॉ. लोहिया की बात कही, समतामूलक समाज की बात कही, उनकी धारणा की, उनकी नीतियों की बात कही, लेकिन विषमता यह है कि आप जिस बैंच पर बैठे हैं और जिस पार्टी में हैं, वहाँ शायद बार-बार डॉ. लोहिया का नाम लेते रहेंगे, तो कहीं न कहीं कुछ अनबन हो जाएगी। समतामूलक समाज और समान अवसर को प्रदान करने के उद्देश्य से हर हिन्दुस्तानी के, हमारे प्रधानमंत्री आदरणीय डॉ. मनमोहन सिंह ने जिस समावेशी विकास की बात कही है और जो सिद्धांत उन्होंने दिया है, वह समावेशी और समग्र विकास हिन्दुस्तान और हर हिन्दुस्तानी की अवधारणा के तहत ही है। उसी अवधारणा के तरह बजट सत्र में जो बजट प्रस्तुत किया गया है, वह भी समावेशी समाज पर ही आधारित है। आम आदमी को, अंतिम पंक्ति में खड़े हुए हिन्दुस्तानी के चहरे पर आत्मविश्वास झलकाने के लिए उसे विकास की श्रेणी में अग्रिम पंक्ति में लाने के लिए, हमारी यूपीए सरकार बिलकुल दृढ़संकल्प है और सुदृढ़ निश्चय बनाकर चल रही है। इसी अवधारणा के तहत जो कार्यक्रम भारत निर्माण की बात कहें, राष्ट्रीय रोजगार ग्रामीण योजना की बात कहें, राजीव गांधी विद्युतीकरण योजना की बात करें, डीपीएपी की बात करें, मल्टी सेक्टरल डवलपमेंट प्रोजेक्ट की बात करें या तमाम उन प्रोजेक्टों की बात करें, शिक्षा अभियान की बात कर लें, जो केन्द्र का पैसा राज्य सरकारों के पास जाता है, लेकिन राज्य सरकारों को संविधान के तहत उन्हें अधिकार प्राप्त है, उनका दुरुपयोग करते हुए कहीं न कहीं इन योजनाओं में दखलंदाजी करती हैं और उन्हें अडंगे लगाने का काम करती हैं। केन्द्र द्वारा दिए गए पैसे में कुछ ऐसी स्थिति पैदा करती हैं, बंदरबांट की स्थिति पैदा करती है कि वह परियोजना पूर्ण रूप से क्रियान्वित नहीं हो पाती है और आम हिन्दुस्तानी तथा गांव के लोगों तक उस योजना का लाभ पहुंच नहीं पाता है।

मैं आपके माध्यम से आग्रह करना चाहूँगा कि हमारे साथियों ने जो बातें कही हैं, उड़ीसा के बारे में, बिहार के बारे में, हिन्दुस्तान के अन्य पिछड़े हुए अंचलों की बात कही, उत्तर प्रदेश और विशेषकर पूर्वांचल की बातें कहीं। पूर्वी उत्तर प्रदेश की स्थिति आज और भी ज्यादा खराब है। पूर्वी उत्तर प्रदेश और पूर्वांचल का आजादी के बाद से लगातार अवेहलना की गई है, निश्चित रूप से केन्द्र सरकार द्वारा प्रदान किए जा रहे पैसे को, पर्याप्त मात्रा में भेजे जा रहे पैसे को, उत्तर प्रदेश की सरकार के बारे में कहना चाहता हूँ कि उत्तर प्रदेश में जो सरकार है, उस सरकार के हमारे साथी गायब हैं, क्योंकि उत्तर प्रदेश में राजनीतिक दल या लोकतांत्रिक व्यवस्था नहीं चल रही है। मैं आपके माध्यम से, संसदीय कार्य मंत्री के माध्यम से, माननीय सदन के माध्यम से ध्यान आकर्षित कराना चाहता हूँ कि उत्तर प्रदेश में आज लोकतंत्र का बड़ा विद्रूप चेहरा देखने को मिल रहा है। उत्तर प्रदेश में प्रतिनिधित्व करने का या एमपी और एमएलए वहाँ ऐसे दल की सरकार है कि वहाँ टिकट खरीदा जाता है और जहाँ राजनीति का व्यवसायीकरण कर लिया गया है।

यह एक बहुत ही दुःखद पहलू है और निश्चित रूप से भारतीय लोकतंत्र का एक विद्रूप चेहरा सामने आया है। जिसे रोज आए-दिन हर



किसी को मीडिया के माध्यम से, अखबारों में पढ़ने को मिलता होगा, टी.वी. चैनलों पर देखने को मिलता होगा। यह कहीं न कहीं हम सबको सोचने पर मजबूर करता है कि क्या इसी परिकल्पना के तहत हमारे स्वतंत्रता संग्राम सेनानियों ने अपनी शहादत दी थी? क्या ऐसा ही हिन्दुस्तान और उत्तर प्रदेश देखने के लिए पूर्वांचल से मंगल पांडेय जी ने इसी दिन को देखने के लिए स्वतंत्रता संग्राम आंदोलन का झंडा उठाया था और शहादत देकर शुरुआत की थी? आज एक बहुत ही विदुष चहेरा हमारे सामने उत्तर प्रदेश की राजनीतिक और लोकतांत्रिक व्यवस्था का मखौल उड़ा रहा है।

सभापति महोदय, मैं आपके माध्यम से कहना चाहूंगा, अधिक समय नहीं लूंगा, लेकिन इतना अवश्य कहूंगा कि उत्तर प्रदेश के पूर्वांचल और वहां के विकास की गति की जो बात है, वह आज बहुत ही शर्मनाक है। मुझे बहुत ही दुख के साथ इस सर्वोच्च सदन में कहना पड़ रहा है कि यहां से जो भी राष्ट्रीय रोजगार ग्रामीण योजना का पैसा भेजा जा रहा है, वहां उसमें 30 परसेंट तक कमीशन लिया जा रहा है। उसका नतीजा यह है कि मूल रूप से जो विकास होना चाहिए, वह नहीं हो पा रहा है। हमारा पूर्वांचल औद्योगिक और शैक्षणिक क्षेत्र में बहुत ही पिछड़ा हुआ है। वहां की भूमि बहुत ही उर्वरक है, जहां तमाम विद्वान पैदा हुए। वहां की यश की गाथाएं आज भी विद्यमान हैं। तमाम महाग्रंथों के विद्वान हैं, जिनका पूरे विश्व में परचम लहराता है, वह क्षेत्र आज भी औद्योगिक विकास की धारा में बहुत ही पिछड़ा हुआ है। विशेषकर मैं जिस क्षेत्र से चुन कर आया हूं, जहां से मुझे प्रतिनिधित्व करने का मौका मिला है - सरावस्ती और बलरामपुर। ये दोनों जनपद ऐसे हैं, अगर हिन्दुस्तान का डेवलपमेंट इंडेक्स उठा लिया जाए तो पता चलेगा कि इनका नाम नीचे के क्रम में व्यवस्थित है। जब कि प्राकृतिक रूप से, इतिहास के रूप से और पर्यटन की दृष्टि से यह क्षेत्र बहुत ही धनी है। महात्मा बुद्ध का जो बुद्ध सर्किट है, उसका लगभग 70 प्रतिशत हिस्सा पूर्वांचल में ही आता है। रिजर्व फोरेस्ट, माइंस की बात हो तो उस दिशा में भी हमारा क्षेत्र प्राकृतिक रूप से बहुत ही धनी है, लेकिन फिर भी औद्योगिक क्षेत्र में हमारा क्षेत्र बहुत ही पिछड़ा हुआ है। सभापति महोदय, आज भी वहां वन ग्रामवासियों का दर्द बहुत ही व्याकुल करने वाला दृश्य उत्पन्न करता है। हमारे यहां जो पिछड़ी जनजातियां हैं, उनके क्षेत्र में जब जाएं तो वास्तव में एक बार सोचने को मजबूर होना पड़ता है कि क्या यह इसी आजाद हिन्दुस्तान का ही हिस्सा है। केन्द्र सरकार को संवैधानिक व्यवस्था के तहत जो अधिकार प्राप्त हैं, उनमें जो विभिन्न विभाग हैं - चाहे वह रूरल डेवलपमेंट, शिक्षा, माइनोरिटी डेवलपमेंट या विद्युत का क्षेत्र का हो, उनमें जो निगरानी समितियां हैं, उनके माध्यम से कहीं न कहीं हमें अपना अंकुश बढ़ाना पड़ेगा और राज्यों की जिम्मेदारी सुनिश्चित करनी पड़ेगी कि जिस संविधान में निष्ठा और आस्था व्यक्त करके लोकतंत्र की भावनाओं के अनुरूप राज्य में जो शासन करने का आपको अवसर प्रदान किया गया है, उसमें उनका दुरुपयोग बंद करना चाहिए और विकास को सही दिशा में तथा सही तरीके से मूल रूप से ज़मीनी हकीकत पर लाना चाहिए।

निश्चित रूप से मैं आपके माध्यम से एक दर्द को और कहना चाहूंगा। विद्युत के क्षेत्र को लेकर, विद्युत उत्पादन को लेकर पहले से ही हमारे उत्तर प्रदेश की पीड़ा रही है। दादरी उपक्रम के नाम पर जो प्रोजेक्ट लगाया गया, उसमें हम किसानों की उर्वरा भूमि को भी ले लिया गया, लेकिन आज भूमि अधिग्रहण के बाद भी ऐसा प्रतीत नहीं होता कि उसे पूरा किया जायेगा। विद्युत मंत्री यहां नहीं हैं, लेकिन मैं आपके माध्यम से चाहूंगा कि उपक्रम लगाने के लिए जो जमीन ली गई थी, उसको या तो किसानों को वापस किया जाये या फिर उस उपक्रम को पूरा करके हमें बिजली प्रदान कर दी जाये, जिससे हम विकास की गति में आगे बढ़ें और आर्थिक सम्पन्नता की श्रेणी में आकर खड़े हों।

निश्चित रूप से मैं आपकी अगली घंटी बजे, उससे पहले ही अपनी बात को समाप्त कर देना चाहूंगा। लेकिन मैं आपके माध्यम से केन्द्र सरकार का ध्यान इस ओर जरूर आकृष्ट करना चाहूंगा कि विकास के लिए जो पैसा आपने मल्टी सैक्टरल डेवलपमेंट प्रोजेक्ट का दिया और जिसके तहत महिला एवं बाल विकास विभाग की आई.सी.टी.पी. योजना के तहत जो आंगनबाड़ी केन्द्रों की स्थापना की गई, उसका एक उदाहरण मैं आपके सामने प्रस्तुत करना चाहूंगा। राष्ट्रीय रोजगार गारण्टी योजना का उदाहरण मैंने आपको दिया है। आंगनबाड़ी केन्द्रों की स्थापना के लिए केन्द्र सरकार के मल्टी सैक्टरल डेवलपमेंट प्रोजेक्ट के तहत जो पैसा गया। वहां की स्थिति यह है कि केन्द्रों को बनाने के लिए एक संस्था को पूरा ठेका दे दिया गया। वह भी प्रदेश लेवल पर ही दे दिया गया, जबकि उसे हमारे स्थानीय निकायों, चाहे वे पंचायत हों, उन तक वह पैसा जाना चाहिए था और उनके माध्यम से केन्द्र बनवाये जाने चाहिए थे। उसका एक नमूना मैं आपके सामने पेश करना चाहूंगा कि 15 परसेंट कमीशन लेकर पैक्सफैड नाम की एक संस्था को वह पूरा का पूरा ठेका दे दिया गया। पैक्सफैड संस्था ने क्या काम किया कि स्थानीय लेवल पर लोकल ठेकेदारों को फरदर वह ठेका दे दिया। उसे पैटी डीलर्स को, पैटी एजेंसी को उन केन्द्रों का निर्माण करने के लिए 10 परसेंट लेकर आगे दे दिया गया। इस तरह से 25 से 30 परसेंट जो पैसा आपने भेजा, जो केन्द्र ने भेजा, उसका सीधे-सीधे दुरुपयोग हो रहा है। अब आप स्वयं यह अंदाजा लगा सकते हैं कि वह जो आंगनबाड़ी केन्द्र बनेगा, वह वहां के लोकल ठेकेदारों के द्वारा 30-40 परसेंट पैसे से बनाया जायेगा और उसकी स्थिति क्या होगी। क्या गांव के नौनिहाल उसमें बैठकर, जो सपना हम यहां महापंचायत में बैठकर देख रहे हैं, केन्द्र की सरकार जो पैसा भेज रही है कि हमारे नौनिहाल खुशहाल होंगे और वे विकास के दौर में हिन्दुस्तान का भविष्य बनेंगे, उनका बौद्धिक विकास हो पाएगा। क्या उस छत के नीचे बैठकर उनका बौद्धिक विकास हो सकता है? कब वह छत गिर जाये, इसका कोई ठिकाना नहीं है, इसलिए मैं आदरणीय वैजयंत पांडा जी का ध्यान आकृष्ट करते हुए आपके माध्यम से यह कहना चाहूंगा कि निश्चित रूप से आपने यह एक बहुत ही अच्छा विधेयक प्रस्तुत करके एक बड़ा ही सराहनीय काम किया है, लेकिन राज्य सरकार, जो संवैधानिक अधिकार हमारे संविधान के तहत प्रदत्त है, उसका दुरुपयोग कर रही है, निश्चित रूप से हमको उस पर कहीं न कहीं अंकुश लगाकर लोकतंत्र का जो एक विदुष चहेरा सा सामने आता जा रहा है, इस आजाद हिन्दुस्तान में उसका पटाक्षेप करने का काम और विकास की सही दिशा में ले चलने का काम करना चाहिए। जो क्षेत्र हमारा अतिपिछड़ा रहा है, उसके लिए विशेष रूप से ध्यान देने की आज आवश्यकता है।

मैं आपका बहुत-बहुत धन्यवाद अर्पित करते हुए अपनी बात को समाप्त करना चाहूंगा।

SHRI PREM DAS RAI (SIKKIM): Mr. Chairman, Sir, I thank you very much for allowing me to participate in this very important subject. Shri Baijayant Panda has brought a Bill which undoubtedly, to my mind, is very important on the issues that surround this Bill or the contextualization of the issues. The issue at which he wants to look at is the overall development of poor, underdeveloped, backward regions of the country.

I felt it important that I participate in this particular debate because I think there is a need for us - after so many years, after six decades of Independence - to have a relook and a rethink as to whether whatever we are doing is having the right impact and outcomes.

We know for a fact that there are many backward regions in the country. We know for a fact that there are a lot of people below the poverty line. We know for a fact that there are places where poverty is absolutely objectionable. We know of places where there are farmers' suicides. We know of places where there are starvation deaths, and these are reported.

Without going into most of the other details which the previous speakers have already said, let me also reflect as to whether we are diagnosing the problem properly and trying to administer a medicine which perhaps is not the correct one. In the name of such well-meaning motions, are we trying to create another institution which will meet the same fate as many such institutions that we have actually set up in this country? Therefore, the argument that I would like to place before the House is that to have a relook and a rethink of many of our development programmes is a must.

The Budget has just been passed. Rs. 10 lakh crore is not a small sum of money. It is 1 and after that there are 13 zeroes. It is almost 10 trillion rupees that is going to be poured into our economy. As I said earlier, if the Finance Minister wants the outcomes that he so desires, then there is a great need to look at the delivery mechanisms that are there in place in the country.

Whilst it is good to think of another authority - we are looking at another authority to look at the backward regions for instance - can we also say that this authority will not meet the same fate as all the other authorities that are there in our country? I would like to just say in this august House that perhaps what is needed now is that we should pay more attention to how the money that is already being provided for is getting utilised. Therefore, I agree with the previous speaker that a lot of responsibility does rest with the States.

Indeed I would like to go into the example of my own State where we have done fairly remarkable work. Under the leadership of Dr. Pawan Chamling we have indeed seen that 70 per cent of all funds which come from the Centre are indeed devolved to the rural areas. This has been going on for the last fifteen years, and we see a remarkable change in the landscape in our own State. That has been borne out by the many awards and accolades that our State has garnered.

What I would like to say is that there is a need for the States to show greater leadership; that governance in every State must be toned up; that governance within our Panchayati Raj system must be toned up. With the kind of major national programmes that have been unleashed, it is time for every one of us to see that the funds that are being poured into our economy and into our rural areas are utilized to the best and to see that we get the best out of every rupee.

This is why I say that perhaps getting another Authority into place is not the right answer. But the diagnosis of what ails our systems, specially our delivery mechanisms, our delivery systems and our bureaucratic mechanisms should be the focus.

This morning, in the Question Hour also, a remark was made that a certain amount is being kept aside for many of the NREGA programmes, and that money could be actually increased to see that the monitoring and evaluation of many of these programmes which can actually mitigate a lot of the problems that are there in backward areas could be done properly.

The whole concept of inclusive growth is a very noble and a very good one. If we, all of us, even from this very House, can actually go to our individual areas and see that the work that is being done by programmes such as the NREGA is done well, it will go a long way in mitigating some of the problems.

So, my premise is that perhaps what is in context is actually true - I completely sympathise and empathise with the issues on hand, but the mechanism that is being sought from this Bill is perhaps not the correct one. So saying, I thank the august House and the Chairman for giving me this time.

SHRI BHAKTA CHARAN DAS (KALAHANDI): I am thankful to my friend, Mr. Panda, who has moved this Bill. I am actually

thankful to him for his concern – a man born with the silver spoon in the mouth thought about the poor people, thought about the backward region. So, I am very much thankful to him for his concern for the backwardness of the country and of the State. यह बात सच है कि बंगाल में एक राज्य का विकास हो गया है तो दूसरे राज्य का विकास नहीं हो पाया है। अगर आप हमारे उड़ीसा का ही उदाहरण देखिए, उड़ीसा के बंगाल में बंगाल है, बंगाल हर क्षेत्र में बहुत आगे है, एक तरफ आंध्र प्रदेश है, वह भी आगे है। लेकिन जो मिन्नरल डिपॉजिट एरिया है, जैसे झारखंड, उड़ीसा, छत्तीसगढ़, ये एरिया क्यों पीछे हैं? इनमें जो रीजनल इम्बैलेंस है, गरीबी का कोई समाधान नहीं हो पाया, विस्थापन का कोई समाधान नहीं हो पाया, शिक्षा और स्वास्थ्य में भी हम लोग बहुत पीछे हैं। उड़ीसा में प्रति 12 हजार लोगों में एक डाक्टर उपलब्ध नहीं है, एक डाक्टर उपस्थित नहीं है। अगर हम अपने राज्य को देखते हैं, भुवनेश्वर जितना डैवलपड है, राउरकेला जितना डैवलपड है, कटक शहर जितना डैवलपड है, उतना डैवलपड कंधमाल एरिया क्यों नहीं है। कंधमाल, रायगढ़, कोरापुट, कालाहांडी, नवापाड़ा, बोलांगीर, बोलांगीर जिले में तीन प्रतिशत भी सिंचाई की व्यवस्था नहीं है। ऐसा क्यों? इसके पीछे क्या कारण हैं? भारत का संविधान सरकारों को अपने एरिया का विकास करने के लिए पर्याप्त अधिकार और ताकत देता है। इसके बावजूद भी हम अपने राज्य उड़ीसा में विकास क्यों नहीं कर पाए? यह एक प्रमुख बात है जिस पर ध्यान दिया जाना चाहिए। कई योजनाएं बनीं। 1986-87 में काफी अकाल आया।

तत्कालीन प्रधान मंत्री, हमारे प्रिय नेता राजीव गांधी जी ने तीन बार उड़ीसा का दौरा किया। उस समय मैं विधायक था। मैंने उड़ीसा विधान सभा में भुखमरी की बात उठायी थी। राजीव गांधी जी ने उड़ीसा में तीन बार जाने के बाद गरीब इलाके के विकास के लिए एक योजना बनायी। उन्होंने उस योजना की प्राइम मिनिस्टर आफिस से खुद मौनीटरिंग की। उसके बावजूद भी वहां जितना अनुदान केन्द्र सरकार की तरफ से गया, वह खर्च नहीं हो पाया और उनको कहना पड़ा कि हम जितना पैसा सेंटर से भेजते हैं, उसका 20 प्रतिशत भी गांव में खर्च नहीं होता। एक सेवा दल के शिविर में राजीव गांधी जी ने कहा, जिसे देश के सभी लोग जानते हैं कि अगर गरीबी देखनी है और गरीब लोगों के लिए जो पैसा भेजा जाता है, वह किस तरह से खर्च होता है, उसे देखना है, तो आप उड़ीसा जाइये, कालाहांडी जाइये। यह रीजनल इम्बैलेंस का नमूना है। हमारे मित्र यहां अपनी बात रखते समय कह रहे थे कि पिछड़ा एरिया डेवलपमेंट अथारिटी के फार्मेशन की बात आयी है, तो वह अथारिटी हम क्यों बनायें? अगर हम इसे बनायें, तो राज्य सरकार की जो व्यवस्था है, विधान सभा है, वह क्या करती है? उन्होंने अपनी बात रखते हुए कहा कि 45 परसेंट गरीबी उड़ीसा में है। उड़ीसा सबसे पिछड़ा राज्य है जहां 45 परसेंट गरीबी है। मुझे समझ में नहीं आ रहा कि पिछले दस साल में उनकी सरकार ने उड़ीसा में क्या किया है? उन्होंने वहां कितना विकास किया है? क्या ये गरीबी की मात्रा दस या पांच परसेंट भी घटा पाये हैं? यह अफसोस की बात है कि वहां गरीबी की परसेंटेज पांच परसेंट भी घट नहीं पायी है। यहां पर ग्लोबलाइजेशन, इंडस्ट्रियलाइजेशन, इंडस्ट्री डेवलपमेंट की भी बात हुई है। I must thank him for his concern about increasing the royalty in mineral deposits. लेकिन मुझे समझ में नहीं आता है कि किस तरह से 128 रुपये पर टन रॉयल्टी लेकर वेदांत कम्पनी को मिन्नरल दिया गया है, जिसका आज मार्केट में न्यूनतम रेट तीन हजार रुपये पर टन है। अब आप सोचिए कि उड़ीसा में गरीबी और पिछड़ापन कैसे मिटेगा? उड़ीसा में क्योंझर, सुन्दरगढ़, कोरापुट और कालाहांडी जिला है। वहां मिन्नरल डिपॉजिट भरपूर है, हर तरह का मिन्नरल है। अगर हम उसका चयन और डिस्ट्रीब्यूशन ठीक से नहीं करेंगे, तो हम किस तरह से विकास कर पायेंगे? हमारी मिन्नरल पॉलिसी कहती है कि हमें रॉ मैटीरियल एक्सपोर्ट नहीं करना चाहिए। जो लोग हमारी अर्थनीति के विकास के लिए इंडस्ट्रियलाइजेशन करते हैं, उनकी हमें मदद करनी चाहिए। लेकिन पसको एक कम्पनी है जो अपना धन लगाकर जरूरत से ज्यादा माल बाहर एक्सपोर्ट करेगी। हम पूछना चाहते हैं कि आपने उनको इसकी परमिशन क्यों दी है? एक तरफ आप हमारे कच्चे माल को बाहर एक्सपोर्ट करने देंगे और दूसरी तरफ आप अपने विकास की बात करेंगे, रीजनल इम्बैलेंस की बात करेंगे, तो उसे हम कैसे ऐक्सैप्ट करेंगे? आज वेदांत कम्पनी जो मिन्नरल ले रही है, वहां 1 लाख 20 हजार मीट्रिक टन बॉक्साइट डिपॉजिट है। अगर हम उसे 64 रुपये पर टन देंगे, तो हमें क्या मिलेगा। भारत सरकार का कानून है कि जहां ट्राइबल्स जंगल में बसे हुए हैं, वहां उनका जमीन और उससे प्राप्त होने वाली खनिज सम्पदा पर अधिकार है। वहां जो आदिवासी रहते हैं, उनको क्या मिल रहा है? आप देखिये कि मिन्नरल डिपॉजिट एक्सप्लॉयट होगा, लेकिन एक पैसे का बेनीफिट वहां के आदिवासियों को नहीं मिलने जा रहा है। उस एरिया का आर्थिक विकास कैसे होगा? आप कहेंगे कि हम उनके स्वास्थ्य, शिक्षा या रास्ता बनाने में दो, चार, पांच या दस करोड़ रुपये खर्च कर रहे हैं, तो उससे उनका विकास नहीं होने वाला है। यदि आपको ईमानदारी से रीजनल इम्बैलेंस को, बैकवर्डनेस और गरीबी को दूर करना है, तो आपको इस बात को समझना होगा कि आप उसमें उन्हें मालिकाना हक दीजिए।

उनको ओनरशिप दीजिए भले ही एक परसेंट दो, 10 हजार रूपए मंथली रोजगार कर सके एक परिवार, उतना दो। आप उनको इन्वाल्व करो, इनक्लूसिव ग्रोथ की तरह आप उनको आर्थिक विकास में इन्वाल्व करो। अगर यह नहीं करेंगे, तो उनका विकास नहीं हो सकता है। समाजवादी नेता श्री हुकुमदेव जी ने अपनी बात कह रहे थे कि जिसको गरीब की पीड़ा नहीं, भूख का एहसास नहीं है, ये चीजें जिसके अनुभव नहीं आई हैं। हुकुमदेव जी बहुत अच्छी बात है, हम आपकी इज्जत करते हैं। आप जानते हैं कि I am born with pangs of poverty. आप जानते हैं कि आपके साथ भी कई साल हमने आंदोलन किया है। बोधगया जैसे भूमि संघर्ष में रहकर भूमिहीन लोगों को भूमि दिलाने के लिए संघर्ष किया है। आज नक्सलवाद इतना क्यों बढ़ा है? चाहे झारखण्ड हो, चाहे छत्तीसगढ़ हो या उड़ीसा हो, इन तीनों राज्यों में मैंने काम किया है। हमारे मित्र माननीय मंत्री श्री अजय माकन जी यहां बैठे हुए हैं, लोग आगे बंदूकधारी, पीछे बंदूकधारी लेकर घूमते थे, लेकिन मैं एक बाई-इलेक्शन में गया था, मैं अकेले ही घूमता था। मुझे उनका डर नहीं था क्योंकि उनमें से बहुत से लोग जानते होंगे कि मेरी बैकग्राउण्ड क्या है। अगर आप नक्सलवाद की समस्या के हल के लिए नजरिया नहीं बदलेंगे, उस इलाके का विकास नहीं करेंगे, इतनी सारी स्कीम्स होने के बावजूद और भारतीय संविधान के अंतर्गत पर्याप्त अधिकार दिए जाने के बावजूद उस एरिया में विकास नहीं लाएंगे, तो नक्सलवाद बढ़ेगा। दो साल पहले केबीके योजना बनी, 500 करोड़ रूपए दो साल पहले तीन ब्लॉक्स -यशवंतपुर ब्लॉक, काशीपुर ब्लॉक और थवामूल रामपुर ब्लॉक - में खर्च हुए, इसके बावजूद भी वहां पर 500

लोग भूख, पीड़ा और डायरिया से मरे। ये लोग क्यों मरे? हम लोग वहाँ रिलीफ काम कर रहे थे, वहाँ पर गए थे। आपकी मानसिकता ही कमजोर है। आप चाहे जितनी ऑटोनोंमस अथारिटी बनाइए, आप वहाँ लोगों की भलाई नहीं कर सकते हैं। केवल यही बात होगी कि गरीब हैं हम इसलिए कि तुम अमीर हो गए, एक बादशाह हुआ, 100 फकीर बन गए। इससे यही होगा। हमारी राज्य सरकार का यही एप्रोच है। अगर आप पिछले दस साल में गरीबी को पांच प्रतिशत भी घटा नहीं पाए, तो मैं कैसे मानूँ, दुनिया कैसे माने कि आपने राज्य का विकास किया है। आपकी मानसिकता में कहीं दोष नहीं है, यह मैं एक नौजवान, एक नागरिक होते हुए कैसे मानूँ। मैं कालाहांडी, जो उड़ीसा का सबसे भूख पीड़ित जिला है, से आया हूँ। मैं कहना चाहता हूँ कि अगर मुख्यमंत्री के पद पर मैं बैठ जाऊँ तो मैं एक साल में नक्शा बदल सकता हूँ इन इलाकों का और नक्सलाइट प्रॉब्लम भी आसानी से हल की जा सकती है, जो आप कर नहीं पा रहे हैं क्योंकि आपकी मानसिकता में कहीं दोष है। अगर मानसिकता में दोष आ जाए, अगर कोई सरकार अपनी शासन की अवधि में मानसिक रूप से उसके लिए समर्पित नहीं होगी, तो समस्याएँ कैसे हल होंगी। आप कह रहे थे कि आपकी सोच, आपकी एप्रोच क्या है, आप किसी विषय के प्रति रिस्पांसिव हैं या नहीं हैं। अगर आप रिस्पांसिव हैं तो आप उसको हल कर सकते हैं। इसके लिए कोई अथारिटी बनाना जरूरी नहीं है। हमारे प्रदेश में पश्चिम उड़ीसा को अलग राज्य बनाने की मांग चल रही है, इस बात को मेरे मित्र लोग जानते हैं, लेकिन मैं इस बात का समर्थन नहीं कर रहा हूँ क्योंकि उड़ीसा एक छोटा राज्य है, उसे दो टुकड़े करके आप विकास की ओर ले जाना चाहते हैं। लेकिन जिस राज्य में बालंगीर जिले में एक व्यक्ति एक बार मुख्यमंत्री बन चुके हैं, लेकिन उसके बाद भी आज उस जिले में मात्र तीन प्रतिशत सिंचाई की व्यवस्था है। इसमें मानसिकता की कमजोरी है। वह व्यक्ति जो मुख्यमंत्री बने, वह कमजोर थे, वह अपने एरिया के विकास में सोच नहीं पाए और वह एरिया विकास नहीं कर पाया। इसके लिए मैं उनको जिम्मेदार ठहराता हूँ। अगर मैं कालाहांडी का प्रतिनिधित्व करता हूँ, मेरे समय में अगर मेरे एरिया का विकास नहीं हो पाएगा, तो मैं अपने आप को जिम्मेदार मानूँगा। यह हर व्यक्ति को अपने को जिम्मेदार मानना चाहिए। इसलिए सोच में जो अंतर है, उसको लेकर आप संविधान को गलत नहीं कह सकते हैं। कुछ लोग संविधान में परिवर्तन लाने की बात कह रहे थे, मैं उसका समर्थन नहीं करता हूँ। हमारे पूर्वजों ने जो संविधान बनाया, वह बहुत सोच-समझकर बनाया है। जब मैं रेलवे बजट पर बोल रहा था, तब मैंने कहा था कि इस समाज में गांधी जी की जो सोच है कि सबसे शोषित व्यक्ति अगर रो रहा है, सबसे शोषित व्यक्ति की आंखों में अगर आंसू है, जब तक उसके आंसू पोंछे नहीं जाते हैं, जब तक वह गरीब गरीब बना रहता है, तब तक यह देश समृद्ध नहीं हो सकता है।

**17.00 hrs.**

इसीलिए कांग्रेस पार्टी की आज तक जो भी नीतियां बनी हैं, देश हित को और देश के विकास को ध्यान में रखकर ही बनी हैं। मैं यह नहीं कहता कि उनमें खामियां नहीं रही होंगी, कुछ खामियां भी होंगी, गलतियां हमने भी की होंगी, लेकिन क्या हमारे पास जितने आयाम हैं, जितने इंस्टीट्यूशंस हैं, उनके जरिए संसद में बैठे हैं, विधान सभा में हमारे मित्र बैठे हैं, क्या हम अपने क्षेत्रीय असंतुलन और पिछड़ेपन के सवाल को वहाँ हल नहीं कर सकते, क्यों नहीं कर सकते हैं। अगर हम समर्पित हैं, तो जरूर कर सकते हैं। इसलिए मैं आपकी सोच का तो जरूर आदर करता हूँ कि आप पिछड़े क्षेत्रों के बारे में सोचते हैं। मैंने पहले भी कहा था कि जो गरीब इलाका है, उसके बारे में सोचते हैं। जहां तक रेलवे की बात है, बिहार से कई रेल मंत्री हुए और बिहार में रेल लाइन छ गई। हम लोग दो बार उड़ीसा से रेल मंत्रालय में मंत्री बने, लेकिन ज्यादा समय तक नहीं रह पाए। मैं करीब सात महीने तक रहा और हमारे दूसरे साथी दो साल तक रहे इसलिए उड़ीसा में रेल लाइनों का ज्यादा विकास नहीं हो पाया। बंगाल से कई सदस्य रेल मंत्री बने और आप देखिए कि बंगाल कितना विकास कर रहा है। रेलवे एक ऐसा सबजेक्ट है कि हर कोई चाहता है कि वह अपने एरिया को रेल नेटवर्क से जोड़ दे और उसका आर्थिक विकास तथा आनुषंगिक विकास करे।

**17.02 hrs.**

(Dr. M. Thambidurai in the Chair)

लेकिन कांग्रेस पार्टी की जो सोच है, जैसे नरेगा है, यह एक क्रांतिकारी विचार है। यूपीए सरकार ने गांधी जी की सोच को ध्यान में रख कर कई क्रांतिकारी विचार इस देश को दिए हैं और देश के लिए काम किया है। केवल एक ही चीज की जरूरत है कि हम लोग तो इंस्ट्रूमेंट हैं, हम सब इंस्ट्रूमेंट अपने-अपने विचार और सोच को बदलते हुए काम करें तो आने वाले समय में क्षेत्रीय असंतुलन और पिछड़ापन नहीं रहेगा।

इन्हीं बातों के साथ मैं कहना चाहता हूँ और यह अनुभव भी करता हूँ कि और एक अथारिटी बनाने की जरूरत नहीं है। हम जितनी ऐसी चीजें बनाएंगे, उतने ही ज्यादा शोषक पैदा करेंगे। केबीके के विकास के लिए एक संस्था है, लेकिन उसका कोई अस्तित्व नहीं है, इतना पैसा जाता है, पर काम नहीं हो पाता है। हमने बंगाल के लिए पश्चिम बंगाल डवलपमेंट परिषद बनाई है, लेकिन इतने साल बाद भी कोई विकास नहीं हो पाया है, इस बात को हमारे सब मित्र जानते हैं। इसलिए और कोई इंस्टीट्यूशन बनाने की बात का मैं समर्थन नहीं करता हूँ, लेकिन यह जो गरीबी है, पिछड़ापन है, यह नहीं रहना चाहिए। इसे दूर करने के लिए हर तरह का प्रयास होना चाहिए।

इन्हीं शब्दों के साथ मैं आपको धन्यवाद देता हूँ कि आपने मुझे बोलने का अवसर दिया।

SHRI PINAKI MISRA (PURI): Mr. Chairman, Sir, I am grateful to you for having given me this opportunity of participating in what I regard as a historic Bill that my colleague Shri Baijayant Panda from Kendrapara has brought to this House. We have come to this House at the back of a historic mandate given by the people of Orissa where Shri Naveen Pattnaik, has been, for the first time, been elected for the third consecutive term as Chief Minister of the State and the people of Orissa have sent a trunch of 14 Members of Parliament to this House to look after their interests. My esteemed colleague has sought to look after not just the interest of Orissa but the interest of several other neighbouring States which languish in the same back waters as does my poor State.

In what is essentially a remarkable bi-partisan Private Members' Bill, there is regrettably a slight hint of partisanship that has been injected by my very esteemed colleague, the previous speaker, Shri Bhakt Charan Das. Politics very seriously makes strange bedfellows. I cannot but recall the fact that the wonderful quality is that he extols in the virtues of the late Rajiv Gandhi, but when the late Rajiv Gandhi visited, in fact, for the first time when he went to Kalahandi from where this KBK project has found its origin, I think, Shri Bhakt Charan Das in those days had probably raised black flags against him. This is in lighter tone. Today, he extols his virtues and I stand before this House as a Member of Biju Janata Dal.

SHRI BHAKTA CHARAN DAS (KALAHANDI): I am sorry to hear this. I met him and I discussed it with him as an Opposition MLA. But I have not shown any black flag. I want to bring it on record that he invited me for a talk afterwards. ...(*Interruptions*)

SHRI PINAKI MISRA : That is why, I said that I am saying it on a lighter note. ...(*Interruptions*) It is marvellous. In fact, partisanship has crept in and I must say that I am very happy that two very esteemed Members of Parliament know Orissa very well as General Secretaries of the Congress Party, Shri Narayanswamy and Shri Ajay Maken. Therefore, I think, they will, if nobody in this House, empathise with what my colleague Shri Baijayant Panda has stated.

I wish to bring just a couple of facts on record and a couple of facts about the Bill itself. Firstly, for the past three years running, the GDP growth of Orissa has been larger than the national growth. This is borne out by the World Bank Reports, the Planning Commission Report and of the Ministry of Finance. Why then has Shri Panda to bring this Bill to this House and why then does Orissa continue to languish in poverty?

Shri Panda talked about 45 years, out of the 50 years, which was Congress ruled period and the rest five years were non-Congress ruled period. It may be seven or eight years of non-Congress rule. So, 45 years of command economy of the State has I think created certain imbalances which Shri Panda has very eloquently brought out. I only wish to add to the same.

A mention has been made about the KBK. The KBK was envisaged as a very special plan for Kalahandi, Bolangir and Koraput. Now, we find that the so-called funds that were earmarked for infrastructure projects for KBK have remained allegedly unspent at times because of extra rigorous curtailment on the part of the Centre. We find that the same project is now being extended towards Haryana, Punjab and other States. How does the uniqueness of KBK survive? This is a question which I ask myself. How does the amelioration of the backwardness of Orissa which was the central focus of KBK survive today? Therefore, Shri Panda has to be complimented for attempting to bring something before this House by way of an alternative mechanism.

Sir, there are several issues which Shri Panda raised with regard to railways, freight equalisation, mineral royalty, etc. How has, for instance, revision or upward mobility of the GDP growth of our State taken place? It is because of the enlightened policy of the State towards the mineral royalty issue. Kindly see what our State has done with regard to the manner in which minerals in Orissa can be tapped. Orissa has stated that unless there is a value addition by way of some industry or the other, there will be no mineral farms as it were farmed out to people for export purposes. What does the Central Government choose to do today? The Central Government today wishes to bring in a new mineral policy. One should do away precisely with this kind of value addition that the State wishes to inject and that is precisely the kind of partisanship that Shri Panda was talking about. That is precisely the sort of treatment of the Centre which he was mentioned. If a new Bill or a new enactment comes today which says that in the event the State Government does not adhere to the Central Government's request of giving mineral resources to even those persons who do not wish to put up an industry, then it will revert back to the Central Government, to the Concurrent List, and the Central Government then will decide according to its own whims and fancies. That is precisely, what the State Government is crying hoarse about.

The State Government because of this value addition policy, has augmented its resources to some extent and that is why, we have brought down the poverty ratio by about two per cent. We have brought in food security in the State by way of Rs. 2 per kilo rice scheme. Of course I have no doubt that my friends on the other side realise that in larger measure it has brought the kind of food security that Shri Naveen Pattnaik has been able to give to the people. He has been responsible for the kind of resounding mandate that he has got. But what Shri Panda has pointed out is the salient features in terms of the fact that agriculture in backward areas like Orissa is dependent year after year on rain. Unless a special emphasis is laid on irrigation,

we will be dependent perennially on rainfall or lack of it. Therefore, Orissa, which is visited by either alternate drought or floods, is going to continue to languish in poverty.

We have a problem with the lowest pupil-teacher ratio in the country. This, Mr. Chairman, as you know, is a chicken and egg situation. What comes first? Does the infrastructure come first? Or does the improvement of the State's economy come first? The age-old question that Americans have asked themselves is this: Is America rich because of its good roads or are roads very good in America because it is rich? It is the same thing. The same question has to be asked with regard to backward States, like Orissa, Jharkhand, and Chhattisgarh. Are we going to get good educational institutions? Are we going to get good health infrastructure? Are we going to get good infrastructure, which will encourage micro, small and medium enterprises in khadi sector, handloom sector and handicraft sector? Are we going to get entrepreneurs who come to our State and invest there because they feel that there is potential to be milked there? Or are we not going to get them because they feel that the State is already languishing in poverty?

That is the reason, I think, Mr. Panda is to be complimented for bringing the Bill before this august House, which I think, has salutary provisions. The Government has to, I think, take a very close look at this. I know the kind of traditions that obtain with regard to the Private Members' Bills. They are brought to be withdrawn. I think there are people in the House who share the empathy of the State because they have dealt with that State very closely and they realise that some of the provisions of this Bill truly require a closer look.

Shri Panda, of course, with his love for the State has said that the headquarters of the authority shall be at Bhubaneswar. I, perhaps, would make a departure there and say that the headquarters should be in Delhi and meetings should be held every quarter in any of these regions that are designated as backward regions. You can then have meetings in those areas. I am sure, Shri Bhakta Charan Das would have no difficulty if a meeting is held in Kalahandi where the Prime Minister himself goes and chairs a meeting. I think, salutary measures will then be taken – Shri Das can be certain about it – by the State Government, the Central Government as well as by all other authorities to ensure that at least that meeting is a resounding success and at least that region then sees some development for that period.

Shri Panda in clause 9(2) says:

"Without prejudice to the generality of the foregoing provision, the Authority shall take following measures. "

Then, he has listed out six measures. These, I am sure, he meant them to be only illustrative. These cannot be exhaustive. Therefore, I would like to, in fact, say that it should be the following measures which shall "include, but shall not be limited to." It is because there are five or seven or ten or twelve other points which, I have no doubt, can be included in this. ...*(Interruptions)*

I am mindful of the bell. All I need to say before this august House is that Shri Panda has brought an extremely valuable piece of suggestion to this House and it is up to the collective wisdom of this House to decide as to how they wish to adapt to this suggestion, as to how they wish to deal with this suggestion.

I sincerely urge this House not to deal with it in the manner in which all other Private Members' Bills are ordinarily dealt with because this truly is an extraordinary Private Member Bill which has been brought by my learned esteemed colleague.

**चौधरी लाल सिंह (उधमपुर):** महोदय, जब यह बिल आया, तब मैंने सोचा कि पूरे देश में अंडर डवलप एरियाज और रीजंस के कारणों के बारे में कुछ कहना चाहिए।

मैं इसे स्पॉर्ट करता हूँ। पांडा जी ने यह बिल प्रस्तुत किया है, यह बहुत अच्छा नजरिया है। मैं कहना चाहता हूँ कि सबसे ज्यादा जिम्मेदार मंत्री होते हैं। उससे ज्यादा जिम्मेदार हमारे मंत्री लोग होते हैं। यहां बैठे भी हैं। वे इसलिए होते हैं क्योंकि चंद मंत्री ही ऐसे होंगे जो पूरे देश को एक जैसा देखते होंगे नहीं तो राज्य के अंदर घुसे पड़े हैं, निर्वाचन-क्षेत्र के अंदर घुसे पड़े हैं चाहे वे स्टेट मिनिस्टर हों, असेम्बलियों के हों या पार्लियामेंट के हों। अब जैसे रेलवे की बात कर रहे हैं, अफसोसनाक बात है कि बनाने वाले हम सारे मैम्बर ऑफ पार्लियामेंट होते हैं। पूरी पार्लियामेंट है जिसका वे रिप्रेजेंटेशन करने यहां आए हैं। हम सारे लोग इस देश के लिए आए हैं। We meant for country. अभी मेरे कोई मित्र यहां कास्ट की बात कर रहे थे। एमएलए होकर और इतना लम्बा-चौड़ा नाम सना लेकिन कम्जोरी बता गये हैं कि मैं एमएलए था, किसी गांव के किसी एरिया में गया, वहां खाना खाया, उन्होंने फिर मेरे से

थाली भी साफ करवायी और उस जगह को भी साफ करवाया। एमएलए होकर आपकी यह हालत है तो फिर एमपी बनकर क्या होना है? You are the representative of the particular area. You are representing not only one caste but every community. You must understand every man. मैं सभी को कहना चाहता हूँ कि अब जब हम लोग कास्ट, क्लर, क्रीड और सैक्स इन चीजों में फंसे पड़े हैं, तब मैं नहीं सोच पा रहा हूँ कि इस देश का हम लोग कितना हित करने जा रहे हैं। विकास की बात तो अलग है।

चाहे हमारी पाकिस्तान से दुश्मनी रहे, चाइना से भी दुश्मनी रहे, पूरे पड़ोसी चाहे दुश्मन बनकर रहें, घर भी और घर के अंदर कास्ट, क्लर रहे, मैं बैकवर्ड हूँ, यह फॉरवर्ड है, यह शैड्यूल्ड कास्ट है, शैड्यूल्ड ट्राइब है, यह कोली है, यह फलाना है, ये सब हम कब तक करते रहेंगे? अरे हिन्दुस्तानी क्यों नहीं बनते? हिन्दुस्तानी बन जाओ। हिन्दुस्तानी बनकर न सरकार डरा सकती है और न पाकिस्तान डरा सकता है। मेरी आप सभी से विनती है कि आप सभी अपना-अपनी नजरिया बदलें। मेजोरिटी ऑफ दि मिनिस्टर्स की आप लिस्ट देखेंगे, तो मेजोरिटी में डोमिनेशन शहरों की होगी। मेरे जम्मू में चले जाइए, तो जम्मू शहर की असैम्बली में अगर वे मेरी पार्टी के हैं, मुझे कोई अफसोस नहीं है, लेकिन 6-6 कैबिनेट मिनिस्टर्स होंगे, तो वे जिले की तरक्की, वहां के चपरासी से लेकर कमिश्नर तक सारी दुनिया सुबह से शाम तक झाड़ू नहीं लगाएगी तो क्या तरक्की नहीं होगी? सवाल है कि हर कोने का, हर जगह का और हर एरिया का रिप्रेजेंटेशन हो रहा है या नहीं हो रहा है? हमें यह देखना है। जब रिप्रेजेंटेशन होगा तो उसकी सोच से यकीनन चीज बदलेगी।

अब रेलवे को ही ले लीजिए। 70000 कि.मी. रेलवे लाइन इस देश में बिछाई जा चुकी है। मेरे जम्मू-कश्मीर में 70 कि.मी.रेलवे लाइन है। क्यों इन्साफ नहीं हुआ? क्या जब चौधरी लाल सिंह ही मिनिस्टर बनेगा तो क्या तभी रेल लाइन बिछेगी? इसका मतलब है कि कोई और बनेगा तो क्या हमारे यहां रेलें नहीं पहुंचेगी? तब क्या रेलें हमारे पूरे एरिया की नीड एंड रिक्वायरमेंट फुलफिल नहीं करेंगी? मेरा आपसे निवेदन है कि किसी को कोई अधिकार नहीं है। यह तो शुक्र है कि हमारे फाइनेंस मिनिस्टर इतने बढ़िया-बढ़िया हैं, नहीं तो ऐसा हो जाए कि वे फिर सारे पैसे शाम को घर ले जाएं, पूरा सौदा ही ले जाएं। बना दो मेरे इलाके के सारे ब्रिज, बना दो सारी सड़कें, बना दो सारे महल और बाकियों को छोड़ दो क्योंकि वे बैकवर्ड हैं। बैकवर्ड किससे होता है? मैं अपने बड़े भाई से कहना चाहता हूँ, you see my constituency, अभी भी लोग 86 कि.मी., 90 कि.मी., 50 कि.मी., एक्कर 30 कि.मी. पैदल चलते हैं और वे सवर्ण हैं, अपर कास्ट के हैं। अब बताइए कि क्या उनको मार दें? वे लोअर कास्ट के नहीं हैं। मेजोरिटी अपर कास्ट है। आप नोट करिए कि वहां मेजोरिटी राजपूत हैं, ब्राह्मण भी नहीं हैं। अब आप मुझे बताइए कि क्या किया जाए? सवाल अपर-लोअर कास्ट का नहीं है। सवाल है कि who will represent the country? Who is representing the state and the constituency? मैं यह कहना चाहता हूँ कि कास्ट और क्लर करके आप तबदील नहीं हो पाएंगे। हमें शर्म नहीं आती जब कसम उठाते हैं तब कोई जाति, बिरादरी, कस्बा नहीं होता है और उसमें कहा जाता है कि मैं सबकी परवाह करूंगा, मैं कांस्टीट्यूशन को मानकर चलूंगा। मैं यहां आया हूँ और मैंने पिछले पांच साल भी यहां काटे हैं। मैं बड़ा हैरान होता हूँ और मैंने महसूस किया है, चाहे मैंम्बर ऑफ पार्लियामेंट गुम्सा करें, चाहे उनको तकलीफ हो लेकिन सबसे पहले इनको ही देखना पड़ेगा कि आप जाति लेकर क्यों आए हो? कभी हिन्दुस्तानी बनकर तो देखो, यह हिन्दुस्तान डेवलप हो जाएगा, पूरा देश डेवलप हो जाएगा।

महोदय, मैं कुछ इलाकों की बात करना चाहता हूँ, जहां सरकारी स्कूल हैं। वहां प्राइवेट स्कूल तो हो ही नहीं सकते क्योंकि कहां पैदल जाकर कोई प्राइवेट स्कूल या कालेज खोलेगा? वहां सरकारी स्कूल तो हैं लेकिन न टाट है, न बिल्डिंग है, न डैस्क है और न ही इफ्रास्ट्रक्चर है, वहां कुछ नहीं है। आप सर्व शिक्षा अभियान, सीसीएस, ईजीएस की बात कहते हैं। ये कहां है? मुझे उस दिन बोलने का मौका नहीं मिला नहीं तो मैं आपको दिखाता कि ये दुनिया की यूनिवर्सिटीज़ बनाने की लंबी चौड़ी बात कह रहे हैं, लेकिन यहां तो अभी तक स्कूल ही नहीं बने हैं। आप पहले स्कूल बनाइए। मेरे इलाके में अभी भी छोटे बच्चों को आठवीं क्लास पढ़ने जाना होता है तो 10-20 किलोमीटर पैदल चलना पड़ता है। वहां हायर सैकेंड्री स्कूल का नाम ही नहीं है। वहां डिग्री कॉलेज कहां से आ जाएगा? वर्ल्ड क्लास, क्वालिटेटिव, वैरी साइंटिफिक, मॉडर्नाइजेशन, क्या नाम रखे हैं? आज कल मॉडर्नाइज पता कौन है, जिनकी पेंट बिल्कुल ढीली है, जिसकी पेंट बिल्कुल साथ में नहीं है। He is a very modernized boy. She is a very modernized girl. This is the position. मेरे इलाके में अभी भी लोगों की पेंट टाइट है। आप तो मॉडर्नाइज हो गए, क्वालिफाइड हो गए, आपके यहां सड़क बन गई है इसलिए आपकी पेंट नहीं खुलती है, हमारे यहां चढ़ाई चढ़ो तो खुल जाए। इसलिए मैं कहना चाहता हूँ और मेरी सब्मिशन है कि अंग्रेजी के शब्द दिखाकर, अंग्रेजी का गोलमाल दिखाकर यह देश नहीं चमक पाएगा, अंग्रेजी कहने और बोलने से कोई फर्क नहीं पड़ेगा। यह स्टाइल है। This is the style of language and speaking. This is a very good style! सब कहते हैं - क्या बोलता है, अंग्रेजी बोलता है, क्या पर्नसिएशन है? लेकिन यह पर्नसिएशन क्या करेगी? आपने मौका दिया है और आप मेरे लिए अपनी डिस्क्रिशनरी पावर का इस्तेमाल करना, पूरा फायदा देना। मंत्री साहब बैठे हैं, ये बहुत तगड़े मंत्री हैं, मैं इन्हें जानता हूँ। सुबह नरेगा और पीएमजीएसवाई की बात कह रहे थे। मैं कहता हूँ आप एक दिन मेरे साथ सैर करो तो मैं आपको पीएमजीएसवाई भी दिखाऊँ, नरेगा भी दिखाऊँ और आपका पूरा डिपार्टमेंट दिखाऊँ जिससे भारत निर्माण करना चाहते हो। भारत निर्माण गांवों में है, गांव वे नहीं हैं जो सड़क से दो किलोमीटर आगे है, गांव वे हैं जो सड़क से 20 किलोमीटर है, जहां सड़क नहीं, गली नहीं, टक्की नहीं बल्कि पैदल चलने का रास्ता है। जहां इंसान नहीं चल सकता, वहां बकरियां चलती हैं। आप चलिए इन्द्रबल, चलिए किशतबार, चलिए बद्रवाह, चलिए डोडा, चलिए गुलाबगढ़, चलिए अंगाला, चलिए गुलअनाज़, आप वहां जाकर देखिए।

MR. CHAIRMAN : Now, please wind up.

CHAUDHARY LAL SINGH : I am concluding. मेरी विनती है कि हर सर्विस इतनी कमजोर है, इतनी बुरी हालत है कि जहां क्राइटेरिया बनाया है कि 20,000 पॉपुलेशन के लिए एक प्राइमरी हेल्थ सेंटर होना चाहिए और अब 15,000 पॉपुलेशन किया गया है।

हमारे यहां 20,000-15,000 या 5000 पॉपुलेशन दूढ़नी हो तो आपको सौ किलोमीटर घूमना पड़ेगा। इसका मतलब है कि आप यहां प्राइमरी हेल्थ सेंटर नहीं दे पाएंगे।

MR. CHAIRMAN: Please wind up now. You can speak on some other subject or topic when it comes next time.

**चौधरी लाल सिंह** : महोदय, आप मेरी बात का अंत सुन लीजिए। क्या आप नहीं सुनेंगे? मेरी आपसे विनती है क्योंकि प्रणब साहब ने पूरी तसल्ली की और इन्होंने भी पूरी तसल्ली की है लेकिन मेरी तसल्ली फिर भी रह गई है, मैं दोबारा तसल्ली करूंगा।

SHRI B. MAHTAB (CUTTACK): Mr. Chairman, Sir, I stand here to deliberate on this very important Private Member's Bill moved by my friend Shri Baijayant Panda relating to Underdeveloped and Backward Areas and Regions (Special Provisions for Accelerated Development) Bill, 2009. In this Bill he has made certain observations in the Statement of Objects and Reasons and while explaining in his Explanatory Note, he has not only focussed on the Eastern part of the country but the entire country as a whole where Kutch, desert of Rajasthan, Saurashtra, Marathwada, Vidharba of Western parts, Telengana and Mahboobnagar of Andhra Pradesh and some areas of the Southern parts of the country have also been mentioned.

I look at this problem on a global perspective initially. Which are the areas of this world that are mineral rich and which is that continent which has a lot of natural resources? No doubt, it is Africa. Africa has abundance of natural resources. Yet, that continent, in comparison to other continents, is the poorest continent in the world. Why? It is because the skill and knowledge are not there in the African Continent. The wealth today is in those areas which have the skill and knowledge. When has this dichotomy started? It has started since the 19<sup>th</sup> Century. At one point of time, it was the valour, the physical strength that was ruling the roost, that was ruling the world. History reminds us that during the Roman Empire, it was by sheer force, by sheer physical strength, they conquered the land. Subsequently, those who controlled the waves, the sea, they made expansion, they made colonies, they overpowered many nations and they controlled the wealth and later on, especially in the first part of the 20<sup>th</sup> Century, those who controlled the sky – even today we have gone beyond the sky, mankind has gone beyond the sky – they controlled the wealth and they controlled the decision making process of this world.

Today, wealth is concentrated in those areas where skill and knowledge are there and basically this started in the 19<sup>th</sup> Century when the Industrial Revolution, as the Europeans call it, started and then the cycle of change of exploitation and deprivation started. Of course, we had reached that stage of Industrial Revolution after more than 200 years of struggle and deprivation. That was by physical force and today, Africa is struggling hard showing their natural wealth to be exploited by the wealthy, by the knowledgeable, by those people who have skills in exchange so that they can get some wealth in return.

Sir, should we, in this federal structure of this country with 62 years of Independence, with this popular Government mechanism that is in place where people's aspirations are reflected through the mandate, also adhere to that type of mechanism, that type of rule where the able-bodied person can force others, especially the weak to be cowed down? Should this House also endorse that mechanism? That is a question perhaps my colleague Mr. Panda had when he piloted this Bill. It not only pinches us who come from States like Orissa, it pinches everyone who feels he is deliberately being weakened, deliberately being deprived of the due that is his right.

I would say certain instances can be put forth here in our country. In our inward eye when we look at the map of the country, which are those areas which are poor, and which are those areas which are rich in mineral wealth. I think, both these match together where poverty is, where hunger is, where deprivation is. Those are the places where the Earth is rich. How long shall we be saying the same thing that the Earth is rich and poor people are living on it? How long should we be saying this that the wealthy, the knowledgeable will be exploiting us?

I think, 40 years back, during the early 1960s, the founder of Jharkhand Mukti Morcha or Jharkhand Party, as it was called, Mr. Singh, used to say, 'civilisation started from the hills, the mountains.' Subsequently, the civilisation came to the river front and now with lot of industrialisation taking place, again civilisation is moving towards hills, towards the mountains. Mr. Jaipal Singh, the founder of Jharkhand Party, was saying this in the late 1950s or early 1960s.

Why did he say that? It was because the industrial units are being set up in the mines head. Jamshedpur came up, Rourkela came up, Bhillai came up, most of the public sector undertakings and those few private sector undertakings also came up with those areas. Mr. Panda has very rightly stated about the freight equalisation policy, the command structure that actually denied justice to many States, especially, mineral bearing States.

Now, of course, more than 18 years have passed, that has been given a go-by and a new system is in place today. I am reminded, I think, my colleague, Mr. Bhakta Charan Das, will remember there was a time in the 1990s when Mr. Biju Patnaik



was the Chief Minister of Orissa. Out of anguish, he had expressed that if Centre was not providing him the opportunity to make investment in his State, he will secede. Subsequently, of course, he corrected himself. But that was the anguish of that grand old man when he was fighting for a cause to develop his State. By developing Orissa, the country also will develop. He was a freedom fighter. He had fought for the country. Repeatedly he had told us that the whole country needs to be developed in a cohesive manner.

MR. CHAIRMAN : Just a minute. We have to extend time for another half-an-hour for this Bill because already the time allotted is over. If the House accepts, we will extend the time for the Bill by half an hour.

SEVERAL HON. MEMBERS: Yes.

MR. CHAIRMAN: Okay. If it is not concluded within the extended time, then it will be taken next week, if necessary. Please continue.

SHRI B. MAHTAB (CUTTACK): I was reminded of Mr. Biju Patnaik's statement during that time. I think the then Prime Minister had to talk to him personally and many number of other leaders also. But that was his anguish. He was a person who had fought for the country and after his demise not only the National Flag of this country but also the National Flags of Indonesia and Russia were placed on his body. It is because, for their independence also, he had fought. Such was the man's anguish. How many people of this country remember that?

I am reminded of, and very sparingly I use this experience of mine which hurts me the most, when I talk about deprivation, especially deprivation of a State like Orissa. It was, I think, 22 years back; on a friend's request I was in a place in Delhi. There, casually, a person sitting just across the table told me that if at all Orissa secedes from this country, how does it matter for this country? You give us some coal; we will get coal from Australia and from other places. If Orissa secedes, how does it matter? That actually was a blow on me. If this is the situation, this is the thinking, it troubles me a lot. Is it for this that so many freedom fighters had fought for the independence of this country to hear, say, 50 years after, if Orissa is not a part of this country, it does not matter? Is it for this that the Father of the Nation had traveled on foot for more than 18 days to explain to the nation that here is a place; if you want to do service for the mankind, please come? Is it for this that Madam Indira Gandhi had to go to Kalahandi in 1966 to see – to be face in face – what famine is? Is it for this that the former Prime Minister, Rajiv Gandhi had to go to the front of the hut of a woman of Phanus Punji, who had sold out her niece at a cost of only Rs. 20 just to get 2 kilogram or 1 ½ kilogram of rice? Is it for this that one has to deliberate and discuss that this is our right and we have to get it? It hurts. When someone says, you are giving us some coal, and if you don't want, you may not give, that hurts.

I think, that feeling gives rise to people taking upon arms. When people see that they are far away from the mechanism which decides the destiny of this country, and when people see that they are not a part of the decision-making process, what will they do? In a lighter vein, one can say that after six Congress Members getting elected from the State of Orissa, we get one Minister of State portfolio. ...(*Interruptions*)

SHRI ARJUN CHARAN SETHI (BHADRAK): Although he was a Cabinet Minister earlier. ...(*Interruptions*)

SHRI B. MAHTAB : That hurts. It was only during the non-Congress Government, Cabinet Ministers were made and not during the Congress Government. ...(*Interruptions*) The only exception was before 1950s ...(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): You were not made a Minister during the NDA Government. ...(*Interruptions*)

SHRI B. MAHTAB : My leader was, and he was the longest serving Cabinet Minister. Dr. Harekrishna Mahtab had not served more than two years. ...(*Interruptions*)

SHRI ARJUN CHARAN SETHI (BHADRAK): During the NDA Government, there were four Ministers. ...(*Interruptions*)

SHRI B. MAHTAB : The next Cabinet Minister in the Congress regime was Shri J.B. Patnaik. He was there hardly for six months. That is all. But in the non-Congress Government, it was Shri Biju Patnaik; it was Shri Rabi Ray; it was Shri Nilamani

Routray; it was Shri Arjun Charan Sethi, it was Shri Naveen Patnaik, and they were all Cabinet Ministers. ...(*Interruptions*)

SHRI ARJUN CHARAN SETHI : Also Shri Srikant Jena. ...(*Interruptions*)

SHRI B. MAHTAB : Yes, Shri Srikant Jena was there. Shri Hukmadeo Narayan Yadav will help me out. I think, they have taken a cue from you.

Leaving aside that, I would say that Orissa elects 21 Members to this House. The basic problem at times is being discussed. Smaller States have a smaller number of representation in this House.

Should they not be listened to? It is only the bigger States that can decide the fate of this country. There are bigger States like Bihar, before it was divided and Jharkhand was made, and Uttar Pradesh before Uttarakhand was made. Is it necessary that we should have smaller States so that the Centre can distribute the funds in a proportionate manner? I am not for that. I think, during the last time when the Private Member Resolution was discussed, I had advocated that smaller States have some merits but smaller States have greater demerits. It is being reflected in Jharkhand, it is being reflected in the North-East, and, of course, in Goa. City States like Delhi has its own merits. We need bigger States because history always reminds us that we need a stronger Union Government but at the same time that Union Government also should be responsible for the overall development of those areas which are falling behind for many historical reasons.

I am reminded of different speeches which have been delivered just within five to seven years after our Independence, and I had read those speeches both in Parliament Library and also in our Legislative Assembly's Library. What do they say? They fought for the country's Independence, and they saw Independence coming. They formed the Government, and they had the power in their hands. What was their vision? Their vision was: "Now, the country is on the march." Those people or those cadets who are in the last two rungs of the battalion are also marching along with those that are in the front. The country is progressing, there is no doubt. But those, who are behind, they should be empowered so that they can double-march and can strive to be in the front.

My friend, Mr. Panda, has very rightly expressed here that deliberate attempts are being made that those who are behind should remain behind, and they should be only the camp followers. The sense of exploitation that 'They should only follow and we are in the front.' not only hurts us but also forces us to rebel. That rebellion has its manifestations in different aspects. When some group of people just go out on the tracks and try to torch a train, burn a bus or have clashes on the streets, it shows that these are the symptoms of rebellion. But what do the Government do? They try to quell it, as it has happened in Kashmir Valley and as it is happening in different parts of the country. These are the symptoms.

Therefore, I would request the Government. You not only treat the symptoms but treat the disease also. The disease emanates from here, from Delhi. That disease needs to be treated.

I will give you two examples. During the early Nineties, a conscious decision was taken that we have to bring in reforms, reforms in electricity, in power sector. So, a policy was formulated. We had Electricity Boards at that time. In Orissa, we had the Orissa State Electricity Board. Even today, many States have Electricity Boards. It was said at that time that those States, who would go in for reforms, would bring down the losses, would be provided incentives. Accordingly, the APDP Scheme was formulated. Orissa was the first State to go in for reforms in electricity, in power! In Orissa, Electricity Reforms Act was promulgated in 1995. Privatisation took place. During that Plan Period it was decided that 50 per cent of incentives would be provided to the State. If I say privatisation was initiated there, it became a laboratory. I remember, Secretaries, Ministers and even Chief Minister of Andhra Pradesh during that time used to find out as to how we are doing the reforms in Orissa. Ultimately, they did it or not, I am not aware. But many States wanted to find out as to how this Reform process was taking place in energy sector, in power sector in Orissa.

SHRI ARJUN CHARAN SETHI : Haryana also did it.

SHRI B. MAHTAB : Haryana, of course, took up and Delhi also had done it. Successfully, Orissa had done it.

But my point is that on the scheme, which the Centre had formulated to provide incentive to the State Electricity Boards would say: "You have privatized. Our incentive is not to give any money to the private players."

Sir, 49 per cent is the stake of Orissa Government, and I fail to understand why we were denied. Subsequently, of course, it was corrected. After we raised this matter in this House, subsequently, it was corrected. The State Government had submitted a proposal to the Ministry of Power in June 2005 in the prescribed format which claimed incentives to the tune of Rs.264 crore for the year 2003-04. This is 50 per cent of actual loss reduction achieved by the utilities for the financial year 2001-02.

Initially, the Ministry of Finance declined to sanction the grant on the ground that the Discoms are private companies and not State-owned. Subsequently, a Task Force was formed which suggested that this APDP, which later on became APDERP, assistance, both investment and incentive component, may be extended to the private distribution utility. Even after the Task Force has said this, the money should have flowed but it did not happen.

In the Eleventh Plan, Orissa also has put forth this view but now the answer which is coming to us is that you have private distribution companies, to which I had said, Orissa's stake is 49 per cent and it is very much a part and parcel for all practical purposes. Orissa's investment is involved. The loss of that company is also the loss of that Government. I would again urge upon the Ministers present here to put your indulgence for the benefit of our State.

When I see Mr. Joshi before me, I am reminded of rural development. I should put forth my point of view on a very traditional one, the workforce of rural area. Where are they? I am reminded of my mother's story when I was a child. She used to tell me that beware of the old lady. She is demonic. Do not go near her, go to bed and sleep quickly. We are all reminded of our grand mother's or mother's story of that old demonic lady who lurches behind the dark, always eager to catch you and take you away from your family, from your house, from the safety that your parents have provided. Which is the old demonic lady today? It is the city. It is the city which is drawing the strength from the rural areas. All able bodied persons, be it male or female, anyone who is skilled, anyone who has the strength, no longer stay in the village. All are drawn to the city to earn their livelihood to enjoy better living standards. We have a programme, NREGA. I would invite Mr. Joshi to come to Bolangir district. Kalahandi is no more that wretched as it was 25 years ago. After Indravati project, it is a paddy surplus district.

It has better living standards. But, you go to Bolangir now. Though rains have come, in villages after villages the houses are empty. Why is it so? Many of them have migrated to Andhra Pradesh and to other places. Who are living in those places? It is the old ladies, the old men with some children who are living there. When you ask the district planners, the elected representatives to do some earth work in those villages, who are going to work there? The cards definitely have to be with the Sarpanch. Whom are he going to distribute? If at all he is going to do some work, he will utilise the machinery and forge the papers. In that forging, starting from the Sarpanch till the District Magistrate all are involved. ...(*Interruptions*)

SHRI V. NARAYANASAMY: That is what Joshiji has said in the morning. ...(*Interruptions*) I saw it myself on the ground.

SHRI B. MAHTAB : He is very practical. But Andhra Pradesh is doing the best job in NREGA, I do not know in what way. Our officers and our elected representatives have gone there also to find out how this mechanism is working in Andhra Pradesh so that at least we can try that here in Orissa. In our district planning meeting, I said with folded hands – let us not be a part to that burglary. I would request you to go to Bolangir.

It is the city which is drawing the strength. Every city, throughout the world will draw strength from the villages. There, the traditional skill of village needs to be revived and that reminds me of what our Father of the Nation had said - you empower the people who are still in the village. The khadi and village industry needs to play a greater role. The traditional skill of a plumber, of a carpenter, of a *lohar* is still needed. It is needed in the village and it is also needed in the city.

Sir, I would not prolong my deliberations here. I would only say that communication or roads and rails bring in civilization and development. I am reminded of one thing. Somewhere I had read that just after 50-60 years of Independence of United States – at that time it was just called America – the demand before the candidates was – 'can you bring in rail line to my area'. That was the demand in the United States in those areas that – 'we need rail line, we do not need anything else, we will take care of ourselves. We need a rail line which should pass through our State, our area. Then development will follow.'

I remember, perhaps in the 1990s, when Shri Jagdish Tytler was the Minister of Surface Transport, in an Economic Editors' Conference, where I was participating, he was explaining that elected representatives are demanding that 'the National Highways should pass through my area'. Why is it so? A National Highway or roads or rail should pass through our area, our district. Even in the discussion on the Railway Budget this demand is always there that we need new lines.

For the last five years we have been asking one thing. Shri Ajay Maken, hon. Minister of State for Home Affairs is also here. For the last five years Orissa has been demanding for two specific projects – a survey of a rail line from Bhadrachalam to Ranchi which passes Malkangiri, Kalahandi, Sonpur, Deogarh, Keonjhar and to Jharkhand. This is for a rail line. These are the richest areas and mineral-based districts and this is the Maoist-infested area. We are also demanding for a National Highway connecting Visakhapatnam through all these Southern districts with Ranchi. I am reminded of one thing.

**18.00 hrs.**

MR. CHAIRMAN : Please wind up. We are going to take 'Zero Hour'.

Do you want to continue further?

SHRI B. MAHTAB : Yes, I may.

MR. CHAIRMAN: Please wind up.

...(Interruptions)

SHRI ARJUN CHARAN SETHI : He may continue next time. â€¦ (Interruptions)

MR. CHAIRMAN: No, please wind up.

SHRI B. MAHTAB : I would say that road and rail lines bring in development. These two aspects especially need to be looked into. Bring in development to the under-developed areas. That is why, a demand has been consistently made for the last ten to twelve years, since 1997 when our party was formed, and we have been asking that a special provision should be made and Orissa should be accorded a special status. The only idea is that Centre should give 90 per cent and the State can provide 10 per cent.

Sir, I would like to continue next time.

MR. CHAIRMAN: You have already taken more than half an hour.

...(Interruptions)

SHRI V. NARAYANASAMY: After speaking of the global aspect, you came to the national aspect. Just now you have come to Orissa and now you will go to the district level. ...(Interruptions)

SHRI B. MAHTAB : Yes, I will come to the district. I will come to my place, my district. ...(Interruptions)

MR. CHAIRMAN: Okay, you continue next time.

Now, we take 'Zero Hour'.

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